



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,9th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 3:40 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WA/194/2022 FIXED	SHAMIN AHMED Versus THE STATE OF ASSAM AND 5 ORS. F	MR. M U MONDAL MD. I H KHAN MR K ISLAM	GA, ASSAM SC, REVENUE
2	WA/209/2022 FIXED	BORSHA DUTTA Versus THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR N M HAZARIKA	SC, HEALTH
3	WA/231/2022 FIXED	NITUL CHETIA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S HUSSAIN MR. A A MONDAL MR B ISLAM MR M HOQUE MR A ALAM	GA, ASSAM
ORDERS				
4	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
5	PIL/1/2022 FIXED	ANITA VERMA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. K P PATHAK Mr. A Baruah	GA, ASSAM MR. P GOSWAMI (r-1) MR H K SARMA (r-1) SC, HOUSING AND URBAN AFFAIRS
6	Review.Pet./49/2022 FIXED, WITH WP(C)/4433/2012 (D/O)	PRASANNA BORAH AND 4 ORS. Versus GOBINDA LAL CHAKROBORTY AND 9 ORS.	MR. D DAS SR. ADV MR. N BORAH MR H MAZUMDER	SC, APSC

HEARING

7	Mat.App./8/2014	ARUTI DUSAD Versus SHIV PUJAN DASAD	MRS. R RONGMEI MR.R DEV MSS DEVI MS.R DEVI	MRS. R RONGMEI MRS. RITA DAS MOZUMDAR
8	PIL/9/2015	X X X Versus IN RE - THE CHIEF SECRETARY, GOVT. OF ASSAM and 7 ORS	MR. H K DAS SC, GHC	MR.P PATHAK(R-6) MR.G N SAHEWALLA(R-9) MR N DUTTA MR.B N SARMA GA, ASSAM MS.A K CHOUDHURY(R-5) MR P DEKA (R-10) MSS CHANGKAKATI(R-6) MR. A CHAMUAH(R-4) MR.A NARZERY(R-6) MR.M CHOUDHURY(R-5) MR.D CHOUDHURY(R-5) MS.R JAIN(R-9) MS.P BARMAN(R-6) MR.T ALI(R-5) MR. P MAHANTA MRS.S S BAWARI(R-9) MR. A PHUKAN MS.D BHUYAN(R-6)(Res. No.1,2,3,7 & 8 Notice issued not appeared) MR. R B GOHAIN MR P AGARWAL MR.S N KRISHNATRAYA(R- 5) MS. G GOSWAMI (R-11, 12 AND 13)
9	WP(C)/1500/2016 FIXED	STAR CEMENT LIMITED Versus THE STATE OF ASSAM and 2 ORS.	DR.ASHOK SARAF MR.P DAS MR.A GOYAL MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION(R 2-3) GA, ASSAM MS.K DUTTA
10	Mat.App./34/2018 WITH LCR	SMTI MANJULA DAS Versus BIBEKANANDA DAS	MR. A BHATTACHARJEE MR. J SARMA	MRS L BORUAH MISS. M BORAH MR. B B BORAH MS K TSUKRU
11	C.Ex.App./2/2019 CAVT./639/2018	COMMISSIONER, CENTRAL GOODS AND SERVICE TAX AND CENTRAL EXCISE Versus M/S RAJDHANI TELE PRODUCTS	MR. S C KEYAL, ASSTT.S.G.I.	DR A SARAF MR H DAS, FOR CAVEATOR MR. P BARUAH MR. S P SHARMA MR. Z ISLAM MR. P DAS MR. N N DUTTA
12	PIL/7/2019	MOHAN RONGPI Versus THE STATE OF ASSAM AND 12 ORS	MR. M SARANIA MR. S U AHMED MS. I KEITZAR MR. A I KATHAR	GA, ASSAM
13	C.Ex.App./13/2019	THE COMMISSIONER OF CENTRAL GOODS AND SERVICES TAX AND CENTRAL EXCISE Versus M/S ASSAM TIMBER PRODUCTS PVT LTD	MR. B SARMAH	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR. R HUSSAIN
14	WA/106/2019	SMTI MINA DEVI Versus THE STATE OF ASSAM AND 3 ORS	MR. R P KAKOTI SR. ADV. MR. N ISLAM MS. L WAJEEDA	SC, EDU
15	Mat.App./1/2020	SRI DEBA KANTA BORA Versus SMTI. BABITA KAKATI	MR K K MAHANTA SR ADV	MS R DUTTA BHUYAN LEGAL AID COUNSEL
	WITH I.A.(Civil)/50/2020 in Mat.App./1/2020	SRI DEBA KANTA BORA Versus SMTI. BABITA KAKATI	MR K K MAHANTA MS N BEGUM MR B M DEKA MR. K M MAHANTA	MRS. R D BHUYAN

16	WA/159/2021	RATUL DEKA Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. M K CHOUDHURY (R-4) GA, ASSAM MR. A BARKATAKI (R-4) MR. M MAHANTA (R-3) MR. A SARMA (r-4) MR P BHARDWAJ (R-4) MR. M SARMA (R-4) MR T R SEN (r-4) MR. LENTSO (r-4)
17	WA/185/2021 FIXED, WITH WP(C)/1762/2019 (D/O), WP(C)/1766/2019 (D/O), WP(C)/2376/2019 (D/O), WP(C)/2374/2019 (D/O), WP(C)/1727/2019 (D/O), WP(C)/1442/2019 (D/O), WP(C)/820/2019 (D/O), WP(C)/2131/2019 (D/O), WP(C)/2513/2019 (D/O), WP(C)/7891/2018 (D/O), WP(C)/1749/2019 (D/O), WP(C)/2163/2019 (D/O), WP(C)/131/2019 (D/O), WP(C)/7098/2018 (D/O), WP(C)/863/2019 (D/O), WP(C)/779/2019 (D/O), WP(C)/2621/2018 (D/O), WP(C)/2625/2018 (D/O), WP(C)/7768/2018 (D/O), WP(C)/5809/2018 (D/O), WP(C)/608/2018 (D/O), WP(C)/8523/2018 (D/O), WP(C)/8117/2018 (D/O), WP(C)/954/2019 (D/O)	RHITURAJ NEOG Versus THE STATE OF ASSAM AND 3 ORS.	MR K P PATHAK MR. N J KHATANIAR	GA, ASSAM SC, FINANCE
18	WA/75/2020	SMTI PALLABI SARMA CHAUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR A C BORBORA MRS. R BORBORA MR. U K NAIR MR. R SINGHA MR. M P SHARMA	GA, ASSAM
19	WA/98/2020	PALLAVI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. P N SHARMA MR. B PRASAD	GA, ASSAM
20	WA/101/2020	SMTI RUMI SAIKIA Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MS. N MAHANTA	GA, ASSAM
21	WA/103/2020	DWITHUN BORGAYARY Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
22	WA/110/2020	DHRUBOJYOTI CHAKRABORTY Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S D GUPTA	SC, APSC SR, GA, ASSAM
23	WA/111/2020	KAVITA DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
24	WA/118/2020	SUSOVAN DAS Versus THE STATE OF ASSAM AND 4 ORS.	MR. N DHAR MS. S DASGUPTA	GA, ASSAM SC, APSC
25	WA/119/2020	SRI BHASKAR DUTTA DAS Versus STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE

26	WITH WA/125/2020	AMRIT JYOTI SHARMA Versus THE STATE OF ASSAM AND 2 ORS	MR. N DHAR MS. S DASGUPTA	SR. GA, ASSAM SC, REVENUE
27	WITH WA/126/2020	HARSHAJYOTI BORA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. I KALITA	GA, ASSAM
28	WITH WA/127/2020	BHASKAR CHANDRA DEVA SARMA Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
29	WITH WA/128/2020	KUNAL DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
30	WITH WA/131/2020	DEBAJIT BORA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	GA, ASSAM
31	WITH WA/137/2020	NIPAN KR PATHAK Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MR A TALUKDAR	SC, APSC
32	WITH WA/141/2020	PRASENJIT KR. GHOSH Versus THE STATE OF ASSAM AND 2 ORS	MR S S DEY MR. N J KHATANIAR	SC, TRANSPORT
33	WITH WA/147/2020	JATINDRA PRASAD BARUAH Versus THE STATE OF ASSAM AND 2 ORS.	MR. R P KAKOTI SR. ADV. MR A B DEY MR. S A HUSSAIN MR D J HALOI MR. S SUTRADHAR	GA, ASSAM
34	WITH WA/154/2020	JYOTIRMOY ADHIKARY Versus THE STATE OF ASSAM AND 2 ORS.	MR. K N CHOUDHURY MR. J PATOWARY	GA, ASSAM
35	WITH WA/155/2020	BADRUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. A B T HAQUE	GA, ASSAM MR. A K THAKUR
36	WITH WA/163/2020	BARNALI DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS B BARMAN	GA, ASSAM
37	WITH WA/169/2020	MANZOOR ELAHI LASKAR Versus THE STATE OF ASSAM AND 2 ORS.	MR. A B T HAQUE	GA, ASSAM
38	WITH WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM
	WITH I.A.(Civil)/1918/2020 in WA/174/2020	KAUSHIK KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MS. T GHOSH	GA, ASSAM

39	WITH WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
	WITH I.A.(Civil)/1930/2020 in WA/180/2020	BARNALI DEVI Versus THE STATE OF ASSAM AND 3 ORS.	MRS. K BARPUZARI MR. A CHAMUAH MR. D DAS MR. B KONWAR	SC, FINANCE AND TAXATION GA, ASSAM
40	WITH WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
	WITH I.A.(Civil)/2001/2020 in WA/185/2020	UTPAL BHUYAN Versus THE STATE OF ASSAM AND 2 ORS.	MR A D CHOUDHURY MR. T CHAKRABORTY MR. D CHOUDHURY MR. P DUTTA	GA, ASSAM
41	WITH WA/196/2020	SABBIRA IMRAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K TALUKDAR MR. N J KHATANIAR MR. K P PATHAK MR. A B T HAQUE	GA, ASSAM
42	WITH WA/206/2020	SAIBUR RAHMAN BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
43	WITH WA/213/2020	MD. MUSTAFA AHMED BARBHUIYA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S ROY MR. M H LASKAR MR M HOSSAIN	GA, ASSAM
44	WITH WA/219/2020	SMTI. LEENA KRISHNA KAKATI Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
45	WITH WA/26/2021	GULSHAN DAOLAGUPU Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	SR. GA, ASSAM
46	WITH WA/31/2021	BHARGAV PHUKAN Versus THE STATE OF ASSAM AND 2 ORS.	MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
47	WITH WA/47/2021	GANESH CHANDRA DAS AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR N DUTTA MR. N N B CHOUDHURY MR. M P CHOUDHURY MR. S BATHARI	GA, ASSAM
48	WITH WA/50/2021	DILIP KUMAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
49	WITH WA/58/2021	MOON MAZOOMDER Versus THE STATE OF ASSAM AND 2 ORS.	MR H GUPTA MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM
50	WITH WA/216/2021	ANIRUDHYA ROY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
51	WITH WA/217/2021	HIMANGSHU CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM

52	WITH WA/277/2021	JOYDEV MAHANTA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
53	WITH WA/279/2021	RAJU SAHA Versus THE STATE OF ASSAM AND 2 ORS.	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
54	WITH WA/321/2021	SUNAYANA AIDEW Versus THE STATE OF ASSAM AND 4 ORS.	MR. P K MUNIR MR. S A HUSSAIN MR D J HALOI	GA, ASSAM SC, FINANCE
55	WITH WA/333/2021	HARSHAJYOTI BORA AND 7 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J PATOWARY	GA, ASSAM
56	WITH WA/14/2022	SURANJITA HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
57	WITH WA/93/2022	SRABANTI SENGUPTA Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
58	WITH WA/95/2022	GEETALI DOLEY Versus THE STATE OF ASSAM AND 3 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	GA, ASSAM
59	WITH WA/96/2022	MANAS PRATIM HALOI Versus THE STATE OF ASSAM AND 4 ORS.	MR A JAIN MR S DAS MR. S A HUSSAIN MR D J HALOI	
60	WITH WA/159/2022	DIPAK KHANIKAR Versus THE STATE OF ASSAM AND 2 ORS	MS H AHMED MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	GA, ASSAM
61	WA/129/2022	UNION OF INDIA AND ANR Versus N. LUNGMUANA AND 50 ORS.	MR. R K D CHOUDHURY C.G.C. MS. L DEVI ASSTT.S.G.I.	MR. I CHOWDHURY SR ADV (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. S BISWAKARMA (R-2,6 to17,20 to 24,26,27,31,36,42,43,45 to 49) MR. K P PATHAK (R-2, 6 TO 17, 20 TO 24, 26,27, 31, 36, 42, 43, 45 TO 49.) GA, MIZORAM
<u>STAY MATTERS</u>				
62	WA/178/2019	ON THE DEATH OF SMTI. GOLAPI DEKA HER LEGAL HEIR SON TILAK DEKA AND 7 ORS. Versus THE GAUHATI UNIVERSITY AND 4 ORS.	MR A UPADHYAY MS. K JAIN MR. P UPADHYAY	MR. P J PHUKAN GA, ASSAM MR P K KALITA (R-1 AND 2) MR. U SARMA, (R-1 AND 2) MR. S R BORUAH, (R-3, 4 AND 5)

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 3:45 PM]

BEFORE:

HONOURABLE THE CHIEF JUSTICE

COURT NO: 1

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	MC/1576/2015 IN MAC APP./226466	SHRI RAJU LAMA Versus PRATIK AGARWAL and ANR,	MR.M TALUKDAR MS.D KALITA	
2	I.A.(Civil)/96/2016 in MACApp./263065/2015 WITH MACApp./263065/2015 (Filing Number)	DILIP RAJBONGSHI Versus MD. ANISUR RAHMAN and 2 ORS, SRI DILIP RAJBONGSHI Versus MD ANISUR RAHMAN and 2 ORS	MR.S K TALUKDAR MS.H DAS MR.D BANIA MR.S K TALUKDAR MR.D BANIA	MRS. P M DUTTA
3	I.A.(Civil)/4134/2018 in MACApp./12968/2018 WITH MACApp./12968/2018 (Filing Number)	MD GOLAM HUSSAIN @ GULAM HUSSAIN Versus EAST INDIA CARRIERS AND 2 ORS MD GOLAM HUSSAIN @ GULAM HUSSAIN Versus EAST INDIA CARRIERS AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA
4	I.A.(Civil)/4282/2018 in MACApp./14516/2018 WITH MACApp./14516/2018 (Filing Number)	MUSSTT RAHIMA BEGUM Versus MUSSTT AJUFA BEGUM LASKAR AND 7 ORS MUSSTT RAHIMA BEGUM Versus MUSSTT AJUFA BEGUM LASKAR AND 7 ORS	DR. B U AHMED MR. N HAQUE MR K UDDIN MR. S R BARBHUIYA MR M HUSSAIN	MR G S BORO
5	I.A.(Civil)/180/2019 in MACApp./17667/2018 WITH MACApp./17667/2018 (Filing Number)	THE NATIONAL INS. CO. LTD. Versus DINESH DAS AND 2 ORS. THE NATIONAL INS. CO. LTD. Versus DINESH DAS AND 2 ORS.	MR. A DUTTA MRS. P M DUTTA	MR. A BHATTACHARYYA
6	I.A.(Civil)/3829/2019 in MACApp./6447/2019	MD. INJAMAMUL HOQUE Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS	MR. M TALUKDAR MR. A SHAKIL	

	WITH MACApp./6447/2019 (Filing Number)	MD. INJAMAMUL HOQUE Versus UNITED INDIA INSURANCE CO. LTD AND 2 ORS		
7	I.A.(Civil)/416/2020 FIXED in MACApp./481/2020	LAILI BEGUM Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK	MR D J HALOI
	WITH MACApp./481/2020 (Filing Number)	LAILI BEGUM Versus THE ORIENTAL INSURANCE COMPANY LTD. AND 2 ORS.	G UDDIN	
8	I.A.(Civil)/546/2020 in MACApp./1726/2020	ORIENTAL INSURANCE COMPANY LIMITED Versus MRS. MANOWARA KHATUN AND 7 ORS.	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR A ALI MS. M KHATUN MS D DEORI
	WITH MACApp./1726/2020 (Filing Number)	ORIENTAL INSURANCE COMPANY LIMITED Versus MRS. MANOWARA KHATUN AND 7 ORS		
9	I.A.(Civil)/547/2020 in MACApp./2317/2020	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. NILO KALITA @ NILO PRIA KALITA AND ANR	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	MR C GOSWAMI
	WITH MACApp./2317/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. NILO KALITA @ NILO PRIA KALITA AND ANR		
	WITH I.A.(Civil)/2318/2020 (Filing Number)	THE NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. NILO KALITA @ NILO PRIA KALITA AND ANR		
10	I.A.(Civil)/1718/2020 in MACApp./6945/2020	DIGANTA BAISHYA Versus THE CHIEF REGIONAL MANAGER AND 3 ORS.	MR. K K BHUYAN MR. B DEKA MR. B P CHANGMAI	MR S DUTTA MS. M CHOUDHURY MS C BORAH
	WITH MACApp./6945/2020 (Filing Number)	DIGANTA BAISHYA Versus THE CHIEF REGIONAL MANAGER AND 3 ORS. (E)		

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022

12) MR. V K CHOPRA
13) MR I HASSAN

16-08-2022
09-08-2022

To 16-08-2022
To 12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

**THIS BENCH WILL ALSO TAKE UP SPECIAL CAUSE
LIST DATED 08-08-2022 TO 12-08-2022, RELATING
TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Co.App./1/2022 FIXED	M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR J ROY MR D DAS MR H M R HOQUE	
	WITH I.A.(Civil)/2176/2022 in Co.App./1/2022	M/S CALCOM CEMENT INDIA LIMITED Versus M/S EASTWEST PROJECTS	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR D DAS	
2	CrI.A./109/2022 FIXED	MAMUNUR RASHID Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR. N J DUTTA MR N AHMED MR G P CHETIA	SC, NIA
ORDERS				
3	I.A.(CrI.)/366/2021 WITH OFFICE NOTE, LCR 3 FILES, P.B.-2, FIXED in CrI.A./150/2021	BITUL MOHAN @ SINGH Versus THE STATE OF ASSAM AND ANR.	MR B KHAKHLARY MS. M B BORGHAIN	PP, ASSAM
	WITH CrI.A./150/2021	BITUL MOHAN @ SINGH Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN MS. M B BORGHAIN MR. B KHAKHLARY	PP, ASSAM
4	CrI.A./79/2022 FIXED	LAXMI DEVI Versus THE NATIONAL INVESTIGATION AGENCY , NIA	MR. K SINGHA MR P J PATAR	SC, NIA

HEARING

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,9th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II), ALONG
WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2259/2021 FIXED	AMRITPUR M.E. SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR A A DEWAN MR S PRODHANI	SC, ELEM. EDU GA, ASSAM
2	WP(C)/7255/2021 FIXED	MAHFUZUR RAHMAN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. M A I HUSSAIN MR A R BHUYAN MS N J DAS N ISLAM	SC, SEC. EDU. SC, BTC
3	WP(C)/3270/2022 FIXED	TARIFAN NESSA Versus THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, HIGHER EDU GA, ASSAM SC, AG SC, FINANCE
4	WP(C)/3852/2022 FIXED	TUHIN BISWAS Versus THE STATE OF ASSAM AND 6 ORS	MR. I ALAM MR. T SK MS. R R BORAH	SC, ELEM. EDU GA, ASSAM
ORDER (STAY VACATING)				
5	I.A.(Civil)/1258/2022 PART-HEARD, FIXED in WP(C)/877/2021 WITH WP(C)/877/2021 CAVT. NO. 00762/021,	GOVERNING BODY, Versus DR. MANOJ KUMAR PAUL AND 2 ORS DR. MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. B CHAKRABORTY MR. S CHAKRABORTY	SC, HIGHER EDU MR. A DHAR MD F FARIDI FOR CAVEATOR
6	WP(C)/2870/2019 CAVT. NO. 0254/2019 WITH	MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS.	MR. B CHAKRABORTY MR. S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU MR. A DHAR MD F FARIDI FOR CAVEATOR
7	WP(C)/8333/2019 CAVT. NO. 1076/2019	MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHAKRABORTY MR S CHAKRABORTY MR S HUSSAIN	SC, HIGHER EDU MR. A DHAR FOR CAVEATOR

8	WITH WP(C)/5529/2020 CAVT. NO. 07352/020,	DR. MANOJ KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR B CHAKRAVORTY MR. S CHAKRABORTY MR D K BHATTACHARYYA	SC, HIGHER EDU MR. A DHAR MISS S ROY MD F FARIDI FOR CAVEATOR MR A D CHOUDHURY
9	I.A.(Civil)/1594/2021 FIXED in WP(C)/3550/2021 WITH WP(C)/3550/2021	CHANDANA MAHANTA Versus BHASKAR KUMAR DAS AND 4 ORS. BHASKAR KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B SARMA MR. P MAHANTA MR. R B GOHAIN MR A D CHOUDHURY MR. S DEKA MS. J BORO	MR A D CHOUDHURY MS. S B CHAUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, SEC. EDU. MS. S B CHAUDHURY (r-4) MR. B SARMA MR A N AHMED (r-4) MR. P MAHANTA MR. R B GOHAIN SC, BTC
10	WITH WP(C)/378/2017	BHASKAR KUMAR DAS Versus THE STATE OF ASSAM and 3 ORS.	MR.A D CHOUDHURY MR. S DEKA MR.T CHAKRABORTY MR.D CHOUDHURY MR. P DUTTA	MR. A GONI MS. M DAS MR A N AHMED MR. S HOQUE SC, SECONDARY EDUCATION MR. U BARMAN MR J ISLAM SC, BTC
	WITH I.A.(Civil)/3529/2019 in WP(C)/378/2017	SATISH BRAHMA Versus BHASKAR KUMAR DAS	MS. S B CHAUDHURY MR A N AHMED MS. R SULTANA	SC, SEC. EDU. MR A D CHOUDHURY SC, BTC
11	WITH WP(C)/3723/2018	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. B SARMA MS. B SARMA MR. A K SAHU	GA, ASSAM MR. S DEKA (R5) MS. J BORO (R5) MR D TUMUNG (R5) SC, BTC
12	WITH WP(C)/1935/2020	CHANDANA MAHANTA Versus THE STATE OF ASSAM AND 4 ORS.	MR. P MAHANTA MR. R B GOHAIN	SC, SEC. EDU. SC, BTC
		<u>ADMISSION</u>		
13	WP(C)/6763/2018 PART-HEARD, FIXED	RANJAN KR. BORA Versus THE STATE OF ASSAM AND 6 ORS.	MR K K MAHANTA MR. T J MAHANTA MS N BEGUM MR B M DEKA MR. R C SAIKIA MR. K M MAHANTA MR. A BORUA MR D MAHANTA	SC, HIGHER EDU MR. B C DAS (R7) MR. M K CHOUDHURY (R4- R6) MR J H SAIKIA (R7) MR. A CHAMUAH (SC, UGC R-8) MR. D NATH (R7) MR. N BARUAH (R4-R6) MR. M SARMA (R4-R6)
14	WP(C)/7093/2016 FIXED	MAYURI HAZARIKA Versus STATE OF ASSAM and ORS.	MR.M K CHOUDHURY MS.A CHOUDHURY MR.N BARUAH MRP BHARDWAJ	SC, SECONDARY EDUCATION(R1-3)
15	WITH WP(C)/4032/2015	MAYURI HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR.M K CHOUDHURY MR.A BARKATAKI MR.N BARUAH MRP BHARDWAJ MR.T N SRINIVASAN	MR.G BAISHYA SC, AG(R4) MR. R K TALUKDAR (R-4) SC, SECONDARY EDUCATION(R1)
16	WP(C)/531/2020 B/O	ON THE DEATH OF MANTU LAL DEY AND 9 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MRS R BEGUM MR. J AHMED MS A HUSSAIN MS G PARMAWI MR. Z RAHMAN	SC, ELEM. EDU SC, FINANCE

17	WP(C)/1043/2020 FIXED	DHANJIT BARMAN Versus THE STATE LEVEL ELIGIBILITY TEST COMMISSION AND 3 ORS	MS P BORAH MS P BORAH	MR. S DEKA (R-1) MS. J BORO (R-1) MR J DAS (R-1) SC, G U
18	WP(C)/3250/2020 B/O	CHUNINDRA NATH ROY Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MS R P BARUAH	SC, ELEM. EDU MR. S S ROY, GA, ASSAM MR B KAUSHIK, SC, ELEMENTARYEDU. DEPTT.
19	WP(C)/5586/2020 B/O	SUCHIL CH RAY AND 121 ORS Versus THE STATE OF ASSAM AND 9 ORS.	MR. J AHMED MR Z RAHMAN	SC, ELEM. EDU SC, FINANCE
20	WP(C)/435/2021 FIXED	INAMUL HUSSAIN Versus THE UNION OF INDIA AND 4 ORS	MR. K A MAZUMDER MR A K AZAD	SC, AHSEC (R-3) SC, AHSEC (R-3) MR. B DEKA ASSTT.S.G.I.
21	WP(C)/508/2021 FIXED	INAMUL HASSAN Versus THE COUNCIL OF ARCHITECTURE (COA) AND 2 ORS.	MR. K A MAZUMDER MR. N I KHAN	MR H GUPTA MR. P MAHANTA (R-1,3) MR. R B GOHAIN (R-1,3) ASSTT.S.G.I.
22	WP(C)/556/2021 FIXED	HABIB KHAN Versus THE BOARD OF SECONDARY EDUCATION AND 3 ORS	MR. D A KAIYUM MR J ISLAM	MR. R ISLAM (r-4) SC, SEBA
23	WP(C)/1039/2021 FIXED	AJIT KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MS M DAS MR. P SAIKIA MR. A KONWAR	SC, SEC. EDU. MR K K MAHANTA (Sr. Ad (r-4)vocate) MS N BEGUM (r-4) MR. K SINGHA (r-4) M R Sharma (r-4)
	WITH I.A.(Civil)/654/2021 in WP(C)/1039/2021	CHANDRABABU SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. A DEKA	SC, SEC. EDU. MR. P SAIKIA
24	I.A.(Civil)/1314/2021 FIXED in WP(C)/3079/2021	UTPAL BRAHMA AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR A DASGUPTA MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU.
	WITH WP(C)/3079/2021	UTPAL BRAHMA AND ANR Versus THE STATE OF ASSAM AND 6 ORS	J U AHMED MR. R K MUSHAHARY MR S R NAWAZ MR S A REEYAZ	SC, SEC. EDU. SC, BTC
25	WP(C)/1949/2021 FIXED	SHEIKH MEHBUB ALOM Versus THE STATE OF ASSAM AND 7 ORS	MR. M A SHEIKH MR. N M SARKAR MS F INTAZ	SC, ELEM. EDU GA, ASSAM MR. M U MONDAL MS. N NASRIN MD. I H KHAN
26	WP(C)/2141/2021 FIXED	ALEP UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY MR N RAHMAN	SC, ELEM. EDU GA, ASSAM
	WITH I.A.(Civil)/2143/2021 in WP(C)/2141/2021	HATEM ALI KHAN Versus ALEP UDDIN AHMED AND 6 ORS.	MS. K JAIN	SC, ELEM. EDU MR. H ALI
27	WP(C)/3884/2021 FIXED	RANU SARMA AND 3 ORS. Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. B CHETRI MR. S K CHAKRABORTY	SC, HIGHER EDU GA, ASSAM MR S M T CHISTIE (SC, SECONDARY EDUCATION DEPARTMENT) MR. M K SHARMA (R-3)
	WITH WP(C)/3936/2021	IMRAN ALI AND ANR. Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. B CHETRI MR P BHATTACHARJYA	SC, AHSEC SC, AHSEC MR. M K SHARMA (r-3)

29	WP(C)/4027/2021 FIXED	ATABUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
30	WP(C)/4686/2021 FIXED	AZIBAR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. M DUTTA MR. H ALI MR. R A CHOUDHURY	SC, ELEM. EDU GA, ASSAM
	WITH			
31	WP(C)/2345/2020	SHOHIDUL ISLAM MOLLAH Versus THE STATE OF ASSAM AND 7 ORS.	MS. K JAIN	SC, ELEM. EDU MR H R A CHOUDHURY GA, ASSAM MR. H ALI MR. R A CHOUDHURY
32	WP(C)/853/2022 B/O	JULEN DOLEY Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU GA, ASSAM
33	WP(C)/884/2022 FIXED	TAHERA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM
34	WP(C)/2768/2022 B/O	DR. RANJIT SARMA Versus THE STATE OF ASSAM AND 11 ORS.	MR. R P SARMAH MR. D DOLEY MS P BORA MS S P CHETRY	SC, HIGHER EDU MR. J PATOWARY (R-5 TO 11) MR. R M DEKA (R-12) MISS. R R KAKATI (R-5 TO 11) MR. D J DAS (R-4) MS N MAHANTA (R-4) N GAUTAM (R-12)

ORDERS

35	WP(C)/7661/2019 FIXED	BANTI BALA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA MS. S D SAIKIA MR. P M KALITA	SC, SEC. EDU. SC, FINANCE
36	WP(C)/3220/2021 FIXED	ALPANA POWGAM Versus THE COMMISSIONER AND SECRETARY AND 6 ORS.	MR. B K DAS	SC, ELEM. EDU MR. A DEKA (r-6)
37	WP(C)/4122/2021 B/O	NAZRUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. A R BHUYAN MR. M A I HUSSAIN N ISLAM	SC, SEC. EDU.
38	Cont.Cas(C)/251/2022 FIXED	DIBRUGARH UNIVERSITY PENSIONERS ASSOCIATION AND ANR. Versus M.S. MANIVANNAN, IAS AND ANR.	MR. K N CHOUDHURY MR. D J DAS MS N MAHANTA	MR. D SAIKIA MR. R GOSWAMI (R-2) MR. K GOGOI MS. M SAIKIA (R-2) MR S DAS MR P BORAH MS. P BORTHAKUR (R-2)
39	I.A.(Civil)/1931/2022 FIXED in WP(C)/846/2022 WITH WP(C)/846/2022	FORMAN ALI AND 18 ORS Versus THE STATE OF ASSAM AND 21 ORS. FORMAN ALI AND 18 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR A ALI MR. Y ALI MR A ALI MR. Y ALI	SC, ELEM. EDU GA, ASSAM SC, ELEM. EDU MD. A A KHAN (r-5 to 22) MR. A AHMED (r-5 to 22) U U KHAN (r-5 to 22)

HEARING

40	MACApp./949/2018 WITH LCR	ORIENTAL INSURANCE CO. LTD. Versus ON THE DEATH OF SRI ANGSHUMAN BORAH HIS LEGAL HEIR SRI ANJAN BORAH AND ANR	MR. S DUTTA MS. N MODI MS. M CHOUDHURY MR. C SHARMA MR. SIDHANT DUTTA MS. P DIHINGIA	MR. P CHOUDHURY(R-1) MS. S KHANIKAR (R-1) MS. P BARUAH (R-1)
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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday, 9th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE MALASRI NANDI**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4531/2022 FIXED	MAGBAR ALI @ MAGRAB @ MOGRAB ALI Versus THE UNION OF INDIA AND 5 ORS	MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S T ADNAN	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
2	WP(C)/4836/2022 FIXED	SMT. BIMALA NAMASUDRA Versus THE UNION OF INDIA AND 6 ORS.	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI MR R HOQUE	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
HEARING				
3	WP(C)/6294/2016 FIXED, WITH LCR	GOIRUN BIBI Versus THE UNION OF INDIA and 4 ORS	MR.S H SIKDAR	GA, ASSAM MR. A KALITA (SPECIAL COUNSEL F.T.) ASSTT.S.G.I.
4	WP(C)/3378/2018 FIXED, WITH LCR	IDRISH ALI AND 5 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MS. Z A ASADIA MR A HUSSAIN MR M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
5	WP(C)/4116/2018 WITH LCR	REENA GOPE Versus UNION OF INDIA AND 7 ORS.	MR. R PHUKAN MR. S BHATTACHARJEE	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
6	WP(C)/7107/2018 FIXED, WITH LCR	MOINUDDIN Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR S HOQUE MR S ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.

7	WP(C)/7585/2018 WITH LCR	ALIMUDDIN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
8	WP(C)/324/2019 WITH LCR	AMBIA KHATUN Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MR. M HASHAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
9	WP(C)/1363/2019 FIXED, WITH LCR	HABEL UDDIN @ HABIL UDDIN Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. H ALI MR. J M SULAIMAN	MR. S C KEYAL SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/5022/2019 FIXED, WITH 2 LCR	RAJTIK DAS @ RAJU DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. N HOQUE MR. L RAHMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
WITH				
11	WP(C)/4476/2019	PABAN DAS @ PAWAN DAS Versus THE UNION OF INDIA AND 5 ORS.	MR. N HOQUE MR. L RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/8416/2019 WITH LCR	SULTAN MAMUD @ SULTAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
13	WP(C)/303/2021 WITH LCR	RAHIMAN NESSA @ RAHIMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI MS. M PAUL MR. S I TALUKDAR	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,9th August 2022]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4429/2022 FIXED	ALL ASSAM MINORITY YOUTH ASSOCIATION Versus THE STATE OF ASSAM AND 4 ORS.	MR. P J SAIKIA MR. A S AKAND MR J ISLAM MR. A HUSSAIN MS S DEVI	GA, ASSAM
2	WP(C)/4954/2022 FIXED	MANJUR AHMED Versus THE UNION OF INDIA AND 4 ORS.	MR. M KHAN MR. A BURAGOHAINE MR. J RAHMAN	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
<u>ADMISSION</u>				
3	WP(C)/5814/2017 FIXED	ATUL CHANDRA MAHANTA and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS. K GOSWAMI MR. R GOSWAMI MR. M P BHUYAN MS. P KALITA	GA, ASSAM SC, FINANCE DEPTT. SC, INDUSTRIES
WITH				
4	WP(C)/5762/2017	JANAK KALITA and 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR. M P SARMA MS. A CHETRY MS. P BORGHOAIN	GA, ASSAM MR. T C CHUTIA(R - 1 & 2) MS. A VERMA SC, FINANCE DEPT. R - 3 and 4 MR. A KALITA (SC, COMMERCE AND INDUSTRIES DEPARTMENT)DE
5	WP(C)/252/2022 FIXED	LIAKAT ALI Versus ASSAM POWER GENERATION CORPORATION AND 2 ORS	H A AHMED MR. R ALI DR. R HOQUE	SR. SC, APGCL
<u>ORDERS</u>				
6	Cont.Cas(C)/468/2018 FIXED	DWIPEN GOSWAMI AND 116 ORS. Versus MADAN CHANDRA DEKA AND 4 ORS.	MR D K MISHRA MR. B PRASAD MS. D MUSAHARY MS D RAJKHOWA MR. P J BORA	DR. B U AHMED (R1, R2) MR. P D NAIR (R4, R5) MR K UDDIN (R1, R2) MR G ALAM (R4, R5) MR. A K AZAD (R1, R2) MR A U AHMED (R5) MR. H ROHMAN (R4, R5) MS. H SARMA (R5) MR. D NAG (R4)

7	WITH Cont.Cas(C)/415/2018	TULOSHI DHAR SARMA AND 38 ORS. Versus ANANDA BHUSAN DAS AND 4 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4, R5) MR. P D NAIR (R1, R2) MR K UDDIN (R4, R5) MR G ALAM (R1, R2) MR. A K AZAD (R4, R5) MR A U AHMED (R2) MR. H ROHMAN (R1, R2) MS. H SARMA (R2)
8	WITH Cont.Cas(C)/432/2018	INDRAJIT KALITA AND 11 ORS. Versus ANANDA BHUSAN DAS AND 4 ORS.	MR. M BHAGABATI MS G BORA MS B TALUKDAR MR. B KONWAR	DR. B U AHMED (R4) MS. N MODI (R3) MR SISHIR DUTTA (R3) MS. M CHOUDHURY (R3) MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR A U AHMED MR. H ROHMAN (R1, R2) MS. H SARMA MR. R A HAZARIKA (R3) MR. SIDHANT DUTTA (R3)
9	WITH Cont.Cas(C)/463/2018	HASEN ALI SHEIKH AND 3 ORS. Versus ANANDA BHUSAN DAS AND 4 ORS.	MR D K BORDOLOI MS. J PAUL MS S BHOWMICK	MR S DUTTA (R3) DR. B U AHMED (R4) MS. N MODI (R3) MR. P D NAIR (R1, R2) MR K UDDIN (R4) MR G ALAM (R1, R2) MR. A K AZAD (R4) MR. H ROHMAN (R1, R2) MR. S DUTTA (R3) MR. D NAG (R1, R2) MR. R A HAZARIKA (R3)
10	Cont.Cas(C)/95/2019 FIXED, PERSONAL APPEARANCE	ON DEATH OF HAREN DAS HIS LEGAL HEIR Versus RAJESH PRASAD AND ANR.	MR. R M DAS	DR. B U AHMED (R2) MR. D SAIKIA MR. D SAIKIA MR. N HAQUE (R2) MR. B CHOUDHURY MR K UDDIN (R2) MR. B GOGOI (R1) MR. A K AZAD (R2) MR P NAYAK (R1)
11	WITH Review.Pet./19/2020	THE STATE OF ASSAM AND 4 ORS Versus HAREN DAS	MR. D SAIKIA MR. B CHOUDHURY	
HEARING				
12	WP(C)/8671/2019 PART-HEARD, FIXED	MS. SHILPA KUMARI Versus OIL INDIA LTD. AND 5 ORS.	MRS. S BORPATRA GOHAIN MR. R D PHUKAN	MR. K KALITA (R1-R5) MS. S GHOSH (R1-R5) MR. C BASUMATARY (R1- R5) SC, O I L SC, HEALTH
13	WP(C)/997/2010 FIXED	TILAK NATH Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MR.P J SAIKIA MR.L N DIHINGIA MR.S HAQUE MR.M PHUKAN MR. P DUTTA MS.A BARUA	GA, ASSAM MR.A K PURKAYASTHA MR. M NATH (R-12,16,19) MR.S CHAMARIA MR.M J BARUAH MR. D P BORAH (R- 12,16,19) MR.J A AHMED MS. S SAIKIA MRS.N CHANDAK (AGARWAL) MR.S CHANDA MR.M PHUKON

	WITH I.A.(Civil)/749/2021 in WP(C)/997/2010	TILAK NATH Versus THE STATE OF ASSAM AND 18 ORS.	MR. T J MAHANTA	GA, ASSAM
	WITH I.A.(Civil)/1855/2021 in WP(C)/997/2010	SHRI BIPUL DUTTA AND ANR. Versus TILAK NATH AND 17 ORS.	MR. D P BORAH	MR. M PHUKAN SC, INDUSTRIES AND COMMERCE
	WITH I.A.(Civil)/82/2022 in WP(C)/997/2010	SRI MUKUL GOSWAMI AND 3 ORS. Versus TILAK NATH AND 14 ORS		MR. T J MAHANTA MR. M PHUKAN MR. P DUTTA MR. A KALITA SC, INDUSTRIES
14	WITH WP(C)/5850/2013	DIGANTA BARUAH and 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BARTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
	WITH I.A.(Civil)/67/2022 in WP(C)/5850/2013	DIGANTA BARUAH AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N N B CHOUDHURY MR. M DEWAN	GA, ASSAM SC, INDUSTRIES AND COMMERCE
15	WITH WP(C)/5855/2013	DILIP KUMAR BASUMATARY and 15 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR.N DUTTA MR.N N B CHOUDHURY MR.S SARMA MR.B PADUN MR.M P CHOUDHURY MR.S BORTHAKUR MR.A BORGHAIN	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
	WITH I.A.(Civil)/1165/2021 in WP(C)/5855/2013	DILIP KUMAR BASUMATARY AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR.N N B CHOUDHURY	GA, ASSAM SC, INDUSTRIES AND COMMERCE
16	WITH WP(C)/5998/2013	HARSHAJIT CHOUDHURY and 10 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR.R THAKURIA MR.S CHAKRABARTY MR.L P SHARMA	GA, ASSAM MR.S CHAMARIA SC, INDUSTRIES & COMMERCE
17	WP(C)/6190/2014 WP(C) 3460/12(D/O), B/O	SARBESHWAR TALUKDAR NOW RETIRED Versus THE STATE OF ASSAM AND 2 ORS	MR. B CHAKRAVARTY MR.B TALUKDAR MR. A R TAHBILDAR MR.T B BIKASH	GA, ASSAM
18	MACApp./45/2018 WITH LCR	SMTI ANUPAMA DEKA Versus MRS. MITALI DEVI AND 2 ORS	MR. M TALUKDAR MS. D KALITA	MR. B K PURKAYASTHA (R-3) MR. A J DAS (R-2) MR. D C BORAH (R-1) MR P DEKA (R-2) MR. D BARMAN (R-1) MR. K LAHKAR (R-1) MR. P SHARMA (R-3) MR. G RENGMA (R-2) MR. B J MUKHERJEE MS. K DEKA (R-3) MS R SAHA MS. U PURKAYASTHA (R-3)
19	WP(C)/989/2018	ASHIM DEB AND 5 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. S SEAL MR. I H SAIKIA MS. S KANUNGOE MR. K KALITA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM MR. S S ROY SC, PWD
20	WP(C)/4612/2019 FIXED	JIBON BHARALI AND 3 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. J SARMAH	GA, ASSAM

21 WP(C)/6276/2019

PRATAP CHANDRA DAS
Versus
THE STATE OF ASSAM AND 7 ORS.

MR. P D NAIR
MR G ALAM
MR. H ROHMAN

GA, ASSAM
SC, AG
SC, GHC
SC, FINANCE

STAY MATTERS

22 WP(C)/977/2022

GOLAP DAS
Versus
THE ASSAM KHADI AND VILLAGE
INDUSTRIES BOARD AND 2 ORS

MD. A J ATIA
MS J MARIYAM
MS A H ATIA

SC, KHADI AND VILLAGE
INDUSTRIES BOARD
SC, HANDLOOM AND
TEXTILE

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,9th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	WP(C)/4864/2022 FIXED	SAFAR UDDIN LASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR Z HUSSAIN MS. S K NARGIS MS B B AHMED MS. A MESEN	SC, FOREST SC, K A A C
<u>ADMISSION</u>				
2	WP(C)/7272/2015 FIXED	MD. YAKUB ALI and 81 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH MRM HAZARIKA	SC, CO-OP. MR.D NANDI(R-4) MS.P SARMA (R-4)
3	WP(C)/6188/2016 FIXED	MD. MOKTAB ALI Versus THE STATE OF ASSAM AND 12 ORS	MR.A M MAZUMDAR MR. R ISLAM MR.D N SARMA	GA, ASSAM MR.S K GOSWAMI(R-10) MR. J HANDIQUE (SC, REVENUE & DISASTER MANAGEMENT) MR.J I BORBHUIYA(R-12) MRS.F BEGUM(R-12) MR.S BHUYAN(R-6) SC, APDCL MR.A ACHARYA(R-10) MR.R GOSWAMI(R- 6) MR.L MOHAN(R-12) MR.R ALI(R-12) MS.M SAIKIA(R-6) MR.B K GOSWAMI(R-10) MS.P BORTHAKUR(R-6)
4	WP(C)/5315/2020 CAVT. NO.07022/020, FIXED	HIROK JYOTI NATH Versus THE STATE OF ASSAM AND 11 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, PNRD GA, ASSAM MR. I CHOUDHURY MR. I CHOUDHURY MR R L CHUTIA FOR CAVEATOR
5	WP(C)/54/2022 FIXED	M/S SUNRISE ENTERPRISE Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY MR J MAHANTA	GA, ASSAM ASSTT.S.G.I. SC, PWD

6	WITH WP(C)/2495/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. A C SARMA MR G BHARADWAJ MR B DEORI
7	WITH WP(C)/2525/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1680/2021 in WP(C)/2525/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
8	WITH WP(C)/2626/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1681/2021 in WP(C)/2626/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS E		SC, PWD ROAD ASSTT.S.G.I.
9	WITH WP(C)/2656/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1683/2021 in WP(C)/2656/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
10	WITH WP(C)/2674/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 5 ORS	MR. MD S HOQUE MR. M DEKA MR S JAFRI	SC, PWD ROAD MR H R A CHOUDHURY MR. M DUTTA MR. M A CHOUDHURY
	WITH I.A.(Civil)/1685/2021 in WP(C)/2674/2021	MD. JIYAU PASA Versus THE STATE OF ASSAM AND 6 ORS		SC, PWD ROAD ASSTT.S.G.I.
11	WITH WP(C)/7371/2021	M/S SUNRISE ENTERPRISE Versus THE UNION OF INDIA AND 7 ORS	MR. M DUTTA MS S DEV MR. M A CHOUDHURY	GA, ASSAM MR. A K DUTTA MR J MAHANTA ASSTT.S.G.I. SC, PWD
12	WITH WP(C)/41/2022	MD MAHSEN ALI Versus THE UNION OF INDIA AND 7 ORS	MR H R A CHOUDHURY MR. M DUTTA MS S DEV MR. M A CHOUDHURY MR J MAHANTA	GA, ASSAM ASSTT.S.G.I. SC, PWD
13	WITH WP(C)/5038/2022	MD. JIYAU PASA Versus THE UNION OF INDIA AND 6 ORS.	MD S HOQUE MR. M DEKA MR. F A FAROOQUE	SC, PWD ROAD ASSTT.S.G.I.
14	WP(C)/445/2022 B/O	M/S M M CARBON PRODUCTS PVT LTD AND ANR Versus THE INDIAN OIL CORPORATION LTD AND 3 ORS	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR A ATREYA	MR. K N CHOUDHURY, SR. ADV. (R-4) MR D J DAS (R-4) MR. R J DAS (R-4) MR. N GAUTAM (R-4) SC, I O C

ORDERS

15	I.A.(Civil)/2242/2022 FIXED in WP(C)/4263/2022	NIRANJAN KALITA Versus PUB BARKHETRI BAHUMUKHI SAMABAY SAMITY LTD. AND 4 ORS.	MR R CHAKRAVORTY MR N P BARUAH MS. D SHARMA MS. N BARMAN MS. R. ENGJAIPI S RABHA	SC, CO OP GA, ASSAM MR S MUKTAR
	WITH WP(C)/4263/2022	PUB BARKHETRI BAHUMUKHI SAMABAY SAMITY LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR S MUKTAR MR A N IQBAL	SC, CO OP GA, ASSAM
		HEARING		
16	MACApp./1010/2018 WITH LCR	RASHIDA KHATUN AND 5 ORS Versus GENERAL MANAGER SHRIRAM GENERAL INSURANCE CO. LTD AND ANR	MR. A R AGARWALA	MR. R GOSWAMI (R1) MS. M SAIKIA (R1) MS. P BORTHAKUR (R1)
		STAY MATTERS		
17	WP(C)/969/2022	SABITA JAIN Versus THE UNION OF INDIA AND 2 ORS	MR. O P BHATI MR T C DAS MR. P SARMA MR. S K GUPTA	MR. C K S BARUAH ASSTT.S.G.I.
18	WP(C)/3054/2022	MRS. JITUMONI BORO Versus THE STATE OF ASSAM AND 13 ORS.	MR B D DAS MR D KALITA MS K PHUKAN	SC, P AND R.D. GA, ASSAM MR. T DEURI (R 4,5-14) MR. D CHOWDHURY (R 4,5-14) MR A ATREYA (r-3)
	WITH I.A.(Civil)/1504/2022 in WP(C)/3054/2022	MRS. JITUMONI BORO Versus THE STATE OF ASSAM AND 13 ORS.	MR B D DAS MR D KALITA MS K PHUKAN	
19	WP(C)/3795/2022	MANAS BOBORBA AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. P MAHANTA MR. R B GOHAIN MR A KHARSOHUM	GA, ASSAM SC, NHIDC ASSTT.S.G.I. SC, REVENUE SC, PWD

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Tuesday,9th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/530/2022 BY SLIP	SUNITA AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
2	WP(C)/764/2022	KANTA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
3	WP(C)/765/2022	KAVITA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
4	WP(C)/766/2022	ANKITA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH I.A.(Civil)/1524/2022 in WP(C)/766/2022	THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR Versus ANKITA DIDWANIA		
	WITH			
5	WP(C)/767/2022	NIRMALA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR A SARAF MR. A GOYAL MR. A CHOUDHURY MR. J P MORE	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
	WITH			
6	WP(C)/852/2022	SWETA DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS. S NEWAR MR D KHAN SC, SEBI

7	WITH WP(C)/1179/2022	SMT. ROSHNI DIDWANIA Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA	DR. A SARAF MR. A GOYAL	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
8	WITH WP(C)/1427/2022	USHA DEVI AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
9	WITH WP(C)/1434/2022	SANDEEP AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. ASHOK SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
10	WITH WP(C)/1455/2022	BANDANA AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR (B)	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
11	WITH WP(C)/1533/2022	SANJAY AGARWAL Versus THE SECURITIES AND EXCHANGE BOARD OF INDIA AND ANR	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY	MS M HAZARIKA MS. S NEWAR MR D KHAN SC, SEBI
12	WP(C)/3275/2022 FIXED	HINDI TEACHERS TRAINING COLLEGE, NORTH GUWAHATI Versus THE UNION OF INDIA AND 4 ORS	MR. S DUTTA MR P CHOUDHURY MR. P SENGUPTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. U K GOSWAMI (C.G.C) SC, N C T E ASSTT.S.G.I.
<u>ORDER (STAY VACATING)</u>				
13	I.A.(Civil)/2241/2022 in WP(C)/4393/2022	THE GAUHATI UNIVERSITY AND ANR Versus SRI SASANKA SAIKIA	MR. P J PHUKAN	MR. A CHOUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN
	WITH WP(C)/4393/2022	SRI SASANKA SAIKIA Versus THE GAUHATI UNIVERSITY AND ANR	MR. A CHAUDHURY MR. A K BARUAH MR. D BORA MR. N MAHAJAN MR A DAS	SC, G U
<u>ADMISSION</u>				
14	WP(C)/2582/2016 FIXED	THE UNION OF INDIA Versus ON THE DEATH OF DEEPAK SARMA HIS LEGAL HEIRS	MS B DEVI MR.B K DAS MS.N MEDHI MR.H P NEOG MS.R R BORAH	MD. M U AHMED MS U DAS
15	WP(C)/4319/2018 FIXED	DEVENDER SINGH Versus UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MR. D BARUA MS K BORKOTOKY	ASSTT.S.G.I. MR. S S ROY (SC, C.G.C.)
16	WP(C)/2293/2020 FIXED	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. R MAZUMDAR (R7) MR H BEZBARUA (R7) SC, HEALTH
17	WITH WP(C)/2858/2018	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D DEKA MR. D J DAS	MR. A M BORA (R11) MS. C CHOUDHURY (R11) SC, HEALTH SC, PERSONNEL DEPT.

18	WP(C)/1021/2022 FIXED	JOYDEEP PURKAYASTHA Versus THE UNION OF INDIA AND 6 ORS.	MR S BORTHAKUR MR R SENSUA MR. K MOHAMMED MR D BORAH	MR SISHIR DUTTA (R2, R6, R7) MR. R SARMAH (R-3,4) MR H K NATH (R-3,4) MR J BORAH (R-3,4) MS M KAKOTY (R-3,4) ASSTT.S.G.I. MR. SIDHANT DUTTA (R2, R6, R7) SC, HEALTH
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ORDERS

19	I.A.(Civil)/2419/2021 WP(C) 7485/15 WP(C) 2921/15 WP(C) 4749/12 WP(C) 5149/12 WP(C) 5888/12 WP(C) 3196/15 (ALL D/O), FIXED in Review.Pet./9/2021 WITH Review.Pet./9/2021	GIRJANANDA GOSWAMI AND 4 ORS Versus THE STATE OF ASSAM AND ANR THE STATE OF ASSAM AND ANR. Versus GIRIJANANDA GOSWAMI AND 5 ORS. A	MRS. K DEVI MR. U K NAIR MR. P MAHANTA MS S A KHALIFA SC, SEC. EDU. MR. D SAIKIA MR S M T CHISTIE MR. N KHATANIAR	SC, SEC. EDU. MRS. K DEVI MR. R B GOHAIN MS S A KHALIFA
20	Review.Pet./33/2022 WITH	THE STATE OF ASSAM AND ANR. Versus THANESWAR DUTTA AND 30 ORS.	SC, SEC. EDU. MR. D SAIKIA MR. R MAZUMDAR	
21	Review.Pet./45/2022 WITH	THE STATE OF ASSAM AND ANR. Versus THANESWAR DUTTA AND 37 ORS.	SC, SEC. EDU. MR. R MAJUMDAR	
22	Review.Pet./52/2022 WITH	THE STATE OF ASSAM AND ANR. Versus AJIT GOGOI AND 13 ORS.	SC, SEC. EDU. MR. D SAIKIA MR. R MAZUMDAR	
23	Review.Pet./53/2022 WITH	THE STATE OF ASSAM AND ANR. Versus MOHENDRA DAS AND 4 ORS.	SC, SEC. EDU. MR. R MAZUMDAR SC. EDU.	
24	Review.Pet./56/2022	THE STATE OF ASSAM AND ANR. Versus TAYAB ALI AND 2 ORS.	MR. D SAIKIA MR. R MAZUMDAR	

HEARING

25	WP(C)/3463/2012 WITH LCR, FIXED	PRASENJIT CHOUDHURY Versus THE STATE OF ASSAM AND ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA	GA, ASSAM
26	WP(C)/1554/2014 FIXED	BIKRAMJIT SAIKIA Versus THE UNION OF INDIA and 5 ORS	MR. H RAHMAN MS.P GOGOI MR.A AHMED MS.P KALITA MR I HASIEB	C.G.C. MR.C K S BARUAH ASSTT.S.G.I.
27	WP(C)/1377/2015	PABITRA KR. BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR.B D DAS MR.H K SARMA MR. B K DAS MR. D NATH MR H P GUWALA	GA, ASSAM MR.B GOGOI SC, FINANCE
28	WP(C)/3120/2015	ANNET KUMAR Versus THE UNION OF INDIA and 4 ORS	MR.R MAJUMDAR MRSP RAI MRU SARMA MR.H BEZBARUAH MR.M KALITA MS.R DUTTA	C.G.C. MRS.A DASS ASSTT.S.G.I.
29	MACApp./1005/2018 WITH LCR	ICICI LOMBARD GENERAL INSURANCE COMPANY LIMITED Versus SMTI MENAKA DEVI AND 4 ORS	MR. A J SAIKIA MR. U K DUTTA MR. B KAKATI MR. K BORAH MS B KASSHYAP	MR. M TALUKDAR (R-1,2) MR. B P SINHA (R1) MR. A SHAKIL (R-1,2)

30	WP(C)/8678/2019	SOMNATH GUPTA Versus OIL INDIA LTD. AND 3 ORS.	MR K K MAHANTA MR. K SINGHA MR. K M MAHANTA MS DIRISHA MAHANTA MS. R BORA	MR S N SARMA SENIOR ADVOCATE (R1-R4) MR. M HUSSAIN (R1-R4) MR. K KALITA (R1-R4) MS. S GHOSH (R1-R4) SC, OIL
31	WP(C)/5190/2020 FIXED	PURUSUTTAM BHAGAWATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 2 ORS	MR. A K BARUAH MR. D BORA MR. M DEY	SC, APDCL
32	WP(C)/826/2022 FIXED	MILAN YADAV Versus THE UNION OF INDIA AND 6 ORS	MR J PAYENG MR. A BARUAH	MS. B SARMA ASSTT.S.G.I.
<u>STAY MATTERS</u>				
33	WP(C)/1665/2022	STAR CEMENT LTD. Versus UNION OF INDIA AND 5 ORS.	DR. ASHOK SARAF MR P BARUAH MR. Z ISLAM MR S J SAIKIA MR. N N DUTTA	MR. B C PATHAK MR. B PATHAK MS. B SARMA (R-1) MR. R THADANI MR V KUMAR MS M TIWARI ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Tuesday,9th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
1	Bail Appln./1918/2022	MD. RITUL ALI Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
2	Bail Appln./1920/2022	DHANJYOTI GOGOI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D CHUTIA	PP, ASSAM
3	Bail Appln./1922/2022	HAI DOR HUSSAIN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
4	Bail Appln./1924/2022	MD. MAINUL HOUQE Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM
5	Bail Appln./1925/2022	MD. RAMEJ ALI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MS. J GHOSH MS. R DEVI MR. A H MONDAL	PP, ASSAM
6	Bail Appln./1926/2022	MD. ZOHIRUL ISLAM Versus THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM
7	Bail Appln./1928/2022	JOYNAL ABDIN Versus THE STATE OF ASSAM	MR S HOQUE MR A RAHIM	PP, ASSAM
8	Bail Appln./1930/2022	MAHAMMAD ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI	PP, ASSAM
9	Bail Appln./1932/2022	PRAMILA DEKA Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM

MOTION

10	CrI.Pet./777/2022	MAHMUDA BEGUM AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	ALHAJJ I UDDIN MRS. R MOMTAZ	PP, ASSAM
11	AB/2217/2022	IKBAL HUSSAIN Versus THE STATE OF ASSAM	MR. M ALI MR. R ISLAM	PP, ASSAM
12	AB/2219/2022	AZIT ALI Versus THE STATE OF ASSAM	MR. A RAHMAN MR E HUSSAIN	PP, ASSAM
13	AB/2223/2022	ABDUL KADIR AND 2 ORS. Versus THE STATE OF ASSAM	MR. A M AHMED MR. I U CHOWDHURY P. GHOSH	PP, ASSAM
14	AB/2225/2022	AJAY BANSAL Versus THE STATE OF ASSAM	MR. A M BORA MS. C CHOUDHURY MR. V A CHOWDHURY	PP, ASSAM
15	AB/2227/2022	DILIP BARMAN Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	PP, ASSAM
16	AB/2228/2022	GITA KAIBARTHA Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR. S R ISLAM	PP, ASSAM
17	AB/2229/2022	MANJUBALA NARAH AND ANR Versus STATE OF ASSAM	MR. A KHOUND	PP, ASSAM
18	AB/2231/2022	SAHIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. M ALI MR. R ISLAM	PP, ASSAM
<u>ADMISSION</u>				
19	CrI.Pet./82/2022 FIXED WITH I.A.(CrI.)/124/2022 in CrI.Pet./82/2022	AISHWARYA JAIN AND 6 ORS Versus THE STATE OF NAGALAND AND ANR SH. JINENDER KUMAR JAIN Versus AISHWARYA JAIN AND 6 ORS	MR. B GOGOI MR DEBOJIT SAIKIA MR. P N CHOUHDURY MR A CHANDRAN (r-2)	MR. P N CHOUHDURY (r-2) MR A CHANDRAN (r-2) PP, NAGALAND GA, ASSAM GA, NAGALAND
<u>BAIL HEARING (BA)</u>				
20	Bail Appln./1371/2022 WITH LCR, FIXED	JAMAL BADSHA AND 2 ORS. Versus THE STATE OF ASSAM	MR. M BISWAS MS. S MEDHI MS M DAS	PP, ASSAM
21	Bail Appln./1444/2022	BISHNU HEMROM AND ANR Versus THE STATE OF ASSAM	MR. P J SAIKIA MS. M KECHII MS M NIROLA	PP, ASSAM
22	Bail Appln./1528/2022 WITH CASE DIARY	RAJIB BORAH Versus THE STATE OF ASSAM	MR. P BORDOLOI MR D BHUYAN	
23	Bail Appln./1648/2022 FIXED	SHABNAM ARA BEGUM @ SABNAM AND 2 ORS Versus THE STATE OF ASSAM	MR. P DEKA MR A DAS	PP, ASSAM
24	Bail Appln./1683/2022 AB 1855/2020(D/O), FIXED	PANKAJ MAZUMDAR Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
25	Bail Appln./1715/2022 FIXED	HAMID ALI Versus THE STATE OF ASSAM	MS. S K NARGIS MS. A MESEN	PP, ASSAM
26	Bail Appln./1726/2022 FIXED	RINKU LAHKAR Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM
27	Bail Appln./1727/2022 FIXED	ANNA KHATUN Versus THE STATE OF ASSAM	MS R A MOSTAFI MR. D P DUTTA MS. B M CHHETRI	PP, ASSAM

28	Bail Appln./1806/2022 FIXED	PREMIT MARAK @ GIRIMITH S. SANGMA AND 2 ORS. Versus THE STATE OF ASSAM	MS. P ADHIKARI G UDDIN MS ANNA K P MR A K AZAD	PP, ASSAM
29	Bail Appln./1810/2022 FIXED	MD. SIDDIK ALI Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN	PP, ASSAM
30	Bail Appln./1822/2022 FIXED	FAKHAR UDDIN @ FALARIDDOM AMD AMR/ Versus THE STATE OF ASSAM	MR. M A I HUSSAIN	PP, ASSAM
31	Bail Appln./1830/2022 FIXED	RAHUL DAS Versus THE STATE OF ASSAM	MR. T K MISRA MS. K BAYAN MR. N BHARADWAJ	PP, ASSAM

BAIL HEARING

32	AB/2449/2021 FIXED	DHEERAJ DEKA Versus THE STATE OF ASSAM	MR. A GANGULY MR S DAS MR K K GOSWAMI MR T CHHETRI	PP, ASSAM
33	AB/498/2022 FIXED	ALTAB ALI Versus THE STATE OF ASSAM	MD. A. RASHID MR. M HUSSAIN MR A K DAS	PP, ASSAM
34	AB/1826/2022 FIXED	SWAPAN DUTTA Versus THE STATE OF ASSAM	MR. T DEURI MRS. R S DEURI J RABHA MS T WAPANGLA	PP, ASSAM
35	AB/1845/2022 FIXED	DEBA KUMAR DAS AND 2 ORS Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
36	AB/1855/2022 FIXED	KHANIN MAZUMDAR AND ANR Versus THE STATE OF ASSAM	MR. A MANNAF MD A S ALI	PP, ASSAM
37	AB/1870/2022 FIXED	NURUZ ZAMAN BAKSHI AND 8 ORS. Versus THE STATE OF ASSAM	MR. A AHMED Mr I H CHOWDHURY MR. I U CHOWDHURY	PP, ASSAM
38	AB/1891/2022 FIXED	MD. TAIBOR RAHMAN Versus THE STATE OF ASSAM	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
39	AB/1932/2022	MAMUCHA KHATUN AND ANR Versus THE STATE OF ASSAM AND 2 ORS.	MR. M ALI	PP, ASSAM
40	AB/1939/2022 WITH SCANNED COPY OF CD, FIXED.	AMARDEEP DAS Versus THE STATE OF ASSAM	MR. A PAUL MS. A LAHKAR	PP, ASSAM
41	AB/1950/2022 FIXED	JITENDER SOROHIA Versus THE STATE OF ASSAM	MR. B GOGOI MR P NAYAK	PP, ASSAM
42	AB/1951/2022 FIXED	SANKAR RAJBONGSHI Versus THE STATE OF ASSAM	MR. M K DAS MS Z ANJUM B. CHETRY	PP, ASSAM
43	AB/1994/2022 FIXED	BINNAT ALI Versus THE STATE OF ASSAM	MR F HAQUE MR N ISLAM	PP, ASSAM
44	AB/2061/2022 FIXED	ABDUL MANNAN AKONDA AND 4 ORS. Versus THE STATE OF ASSAM	MR. A M KHAN MR. A HUSSAIN	PP, ASSAM

HEARING

45	CrI.Rev.P./386/2017 WITH LCR 3 FILES, B/O	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM and ANR.	MR.A K PURKAYASTHA MRS.R RONGMEI MR.R DHAR	MR H R A CHOUDHURY (R2) MR. I A HAZARIKA (R2) MR. M C DAS (R2) MR. M C DAS (R2) MR. R A CHOUDHURY (R2) MR D J SARMAH MR N J RAY (R2) PP, ASSAM
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46	WITH Crl.Pet./461/2017	MOTIUR RAHMAN LASKAR Versus THE STATE OF ASSAM and 2 ORS.	MR.S C BISWAS MRS.R RONGMEI MR.R DHAR	MR.N S LASKARR-4 MR.A H M R CHOUDHURY(R-4) MR.R A CHOUDHURY(R-4) PP, ASSAM
47	Crl.A./124/2021 WITH LCR 4 FILES, FIXED	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
	WITH I.A.(Crl.)/292/2021 in Crl.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MD. S U AHMED MS N RAI	PP, ASSAM
	WITH I.A.(Crl.)/333/2021 in Crl.A./124/2021	PRABIN RAJBONGSHI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M SARANIA MS N RAI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
5)	MR. S B PRASAD	31-07-2022	To	13-08-2022
6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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Web:ghconline.gov.in

[For Tuesday,9th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1914/2022	SMT. MALA BARUAH Versus THE STATE OF ASSAM	MR. C K NATH MR. S MUNIR	PP, ASSAM
2	Bail Appln./1915/2022	ABHISHEK DAS @ BITTU Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR H NATH	PP, ASSAM
3	Bail Appln./1916/2022	AIJUL ALI Versus THE STATE OF ASSAM	MR. T K MISRA MR. F A HASSAN	PP, ASSAM
4	Bail Appln./1917/2022	RAM NARAYAN SAHU Versus THE STATE OF ASSAM	MR. S NATH	PP, ASSAM
5	Bail Appln./1919/2022	DEEPIYOTI DUTTA Versus THE STATE OF ASSAM	MR. P K GOGOI MR J P KACHARI	PP, ASSAM
6	Bail Appln./1921/2022	MD. MONUWAR ALI AND ANR. Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
7	Bail Appln./1923/2022	SAHADUL ISLAM @ SHAHADUL ISLAM Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	PP, ASSAM
8	Bail Appln./1927/2022	JEADUL ISLAM Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
9	Bail Appln./1929/2022	SUKUR ALI Versus THE STATE OF ASSAM	MR. JUNM LASKAR MS. J GHOSH	PP, ASSAM
10	Bail Appln./1931/2022	RATUL ALI Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR. M MALAKAR MR D PEGU MR. R KONWAR	PP, ASSAM

MOTION

11	Tr.P.(CrI.)/22/2022	SUDIP DEB Versus SMT. RUMA SARKAR DEB	MS. S B CHOUDHURY MS S CHAKRABORTY	
12	Tr.P.(CrI.)/23/2022	SUDIP DEB Versus SMT. RUMA SARKAR DEB	MS. S B CHOUDHURY MS S CHAKRABORTY	
13	CrI.Pet./607/2022 WITH LCR 1 FILE	PAWAN AGARWAL Versus THE STATE OF ASSAM AND ANR	MS M HAZARIKA MR. M K BORAH	PP, ASSAM
14	CrI.Pet./773/2022	PINTU SARKAR AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR S K SARKAR MRS V L BHATTACHARJEE MRS P BORAH MS C BURAGOHAIN	PP, ASSAM
15	CrI.Pet./774/2022	SANJAY RAJ SUBBA Versus THE STATE OF ASSAM AND ANR.	MR. B BARUAH MR S HUSSAIN	PP, ASSAM
16	CrI.Pet./775/2022	ASHRAFUL KHANDAKAR Versus THE STATE OF ASSAM AND ANR.	MR. M A ISLAM MR R ISLAM MR J I MONDAL	PP, ASSAM
17	CrI.Pet./778/2022	PAWAN ANAND Versus THE STATE OF ASSAM AND ANR.	MR. G PHUKAN MS. A CHAKRABARTY	PP, ASSAM
18	CrI.Pet./779/2022	KIRAN BASFOR Versus THE STATE OF ASSAM AND ANR.	MR. S ISLAM MR A HAWARI	PP, ASSAM
19	AB/2218/2022	RAJU GOGOI Versus THE STATE OF ASSAM	MR. T BARUAH MS A DAS	PP, ASSAM
20	AB/2224/2022	ARFAN ALI Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI B ALI SK	PP, ASSAM
21	AB/2226/2022	AKHTER ALI @ AKTHAR ALI Versus THE STATE OF ASSAM	MR M AHMED MR A. ALI N. CHOUDHURY	PP, ASSAM
22	AB/2230/2022	ROSIDUL ISLAM Versus THE STATE OF ASSAM	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	PP, ASSAM
23	AB/2232/2022	MAJEDUR RAHMAN KHANDAKAR Versus THE STATE OF ASSAM	MR. M A ISLAM MR R ISLAM MR J I MONDAL	PP, ASSAM
BAIL HEARING (BA)				
24	Bail Appln./1750/2021 WITH SCANNED COPY OF CD. BA 2973/2021(D/O), FIXED	JITENDRA KUMAR Versus UNION OF INDIA	MS. K MALAKAR MR. A BHATTACHARYA MR A TEWARI MS K TALUKDAR MR. A BHATTACHARJEE	SC, NCB
25	Bail Appln./348/2022 WITH CASE RECORD	PRASANTA KUMAR DUTTA Versus THE STATE OF ASSAM	MR. A K BHATTACHARYYA MR Z KAMAR MS R B DEB MR. U CHOUDHURY MR B TALUKDAR	PP, ASSAM
26	Bail Appln./1533/2022 FIXED	BISWAJIT DAS AND ANR Versus THE STATE OF ASSAM	MS. A. MEDHI	PP, ASSAM
27	Bail Appln./1559/2022	MANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S AHMED MS. M KHATUN	PP, ASSAM
28	Bail Appln./1561/2022	IBRAHIM ALI Versus THE STATE OF ASSAM	MR. A PARAMANIK	PP, ASSAM
29	Bail Appln./1589/2022	SHANKAR DEBNATH AND ANR Versus NARCOTICS CONTROL BUREAU	MR N J DAS	SC, NCB
30	Bail Appln./1630/2022 FIXED	MOJIBUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. N B P SINGHA MR. D BARMAN	PP, ASSAM

31	Bail Appln./1642/2022 WITH CASE DIARY	SANKAR RAJBONSI AND ANR. Versus THE STATE OF ASSAM	MR. N N JHA	PP, ASSAM
32	Bail Appln./1663/2022 FIXED	SABEER UDDIN LASKAR @ SABEERUDDIN LASKER Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
33	Bail Appln./1717/2022 FIXED	BIKASH GOGOI Versus THE STATE OF ASSAM	MR. U K BARMAN MD. A. ALI MR H ALI MR D PEGU MR. R KONWAR	PP, ASSAM
34	Bail Appln./1745/2022 FIXED	JITEN BAISHYA Versus THE STATE OF ASSAM	MR. U SAIKIA	PP, ASSAM
35	Bail Appln./1793/2022 FIXED	RAMU SAHU @ RAMU SHAHU AND ANR Versus THE STATE OF ASSAM	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	PP, ASSAM
36	Bail Appln./1896/2022 FIXED	SAIDUL ISLAM Versus THE STATE OF ASSAM	MR. A T SARKAR MS S PATAR	PP, ASSAM

BAIL HEARING

37	AB/4199/2021	SAHIDUL ISLAM Versus THE STATE OF ASSAM	MR. S MUNIR	PP, ASSAM
38	AB/1861/2022	ABDULLAH KHAN Versus THE STATE OF ASSAM	MD. S ALOM MS. A BEGUM MR. M S ALAM	PP, ASSAM
39	AB/1867/2022	SAIFUL ISLAM SK Versus THE STATE OF ASSAM	MR M CHOUDHURY	PP, ASSAM
40	AB/1869/2022	DEVBRAT KUMAR Versus THE STATE OF ASSAM	MR. S ROY MR. M H LASKAR	PP, ASSAM
41	AB/1914/2022	RANJAN ALI AND ANR. Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED	PP, ASSAM
42	AB/1946/2022	POLI GOGOI HATIMURIA Versus THE STATE OF ASSAM	MR. T BARUAH MS A DAS MS. S BHATTACHARJEE	PP, ASSAM
43	AB/1965/2022	FERLI KHASIA ALIAS FERLI MUKHIM Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA MS. S PHUKAN	PP, ASSAM
44	AB/1979/2022	TOSIRAN BIBI @ TASIRAN BIBI Versus THE STATE OF ASSAM	MR. A K AHMED MR A AHMED MR. S A MONDAL	PP, ASSAM
45	AB/1984/2022	NIPAN DAS Versus THE STATE OF ASSAM	MR. D SARMAH S. J. SAHARIAH	PP, ASSAM

ORDERS

46	CrI.Pet./317/2017 B/O	ALAKESH KR. BORA Versus THE STATE OF ASSAM and ANR.	MR.P N GOSWAMI MR.L SIKDAR MR.R R GOGOI MR.K P PATHAK	PP, ASSAM
47	I.A.(CrI.)/121/2021 WITH OFFICE NOTE, LCR 4 FILES, FIXED in CrI.A./63/2021 WITH CrI.A./63/2021	BITOPAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
48	CrI.Pet./540/2022 WITH LCR 1 FILE, B/O	BITOPAN DAS Versus THE STATE OF ASSAM AND ANR.	MR. A GOYAL MR. A CHOUDHURY MS R OJAH	PP, ASSAM
		ASMINA KHATUN Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,9th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-IV, FROM ITEM
NOS. 60 TO 117), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)			
1 Bail Appln./1913/2022	TENZIN NORBU LANGLA @ TEN NORBBU Versus THE STATE OF ASSAM	MS. K MALAKAR MR. A BHATTACHARYA MR. A BHATTACHARJEE	PP, ASSAM
ADMISSION			
2 WP(C)/4778/2015 FIXED	CHAMPAK DEKA and ANR. Versus ASSAM ELECTRICITY GRID CORPORATION LIMITED and 4 ORS	MR. N ALAM MD. A HUSSAIN MR. S U AHMED MS. K JAIN	GA, ASSAM (R4-R5) SC, APDCL (R1-R3) MS. P BHATTACHARJEE (SC, AEGCL)
3 WP(C)/8890/2018 FIXED	REJINA BEGUM Versus THE STATE OF ASSAM AND 6 ORS.	MR J I BARBHUIYA MR. L MOHAN MR. R ALI	GA, ASSAM MR. A R SIKDAR (R7) MR M AHMED (R6) MR. A HUSSAIN (R6) MD A ALI (R7) MR. S I TALUKDAR (R7) SC, REVENUE
4 WP(C)/4604/2019 FIXED	DILIP CHETRI Versus THE UNION OF INDIA AND 4 ORS.	MR. P K GOSWAMI MR. B P BORAH MR D KALITA	GA, ASSAM MR. R. BARUAH (R-6,7,8 & 9) ASSTT.S.G.I. SC, FOREST
5 WP(C)/1300/2021 FIXED	M/S SPECTRUM INFRA VENTURES PVT LTD AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. D BARUAH MS. N UPADHYAY MR. A I Ali	SR. GA, ASSAM
6 WP(C)/6672/2021 FIXED	SITARAM MISHRA Versus THE STATE OF ASSAM AND 4 ORS	MR Z MUKIT MR. H. BURAGOHAINE MS. J TAMULI MS A DEVI	MR P SHARMAH (r-4,5) MR P SONOWAL (r-4,5) MR A DEKA (r-4,5) MR S B SINHA (r-4,5) SC, TRANSPORT
WITH			
7 WP(C)/6674/2021	RAJESH KUMAR MISHRA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. H. BURAGOHAINE MS. J TAMULI MS A DEVI	MR P SHARMAH (r-4,5) MR P SONOWAL (r-4,5) MR A DEKA (r-4,5) MR S B SINHA (r-4,5) SC, TRANSPORT

8	WITH WP(C)/1115/2022	M/S EASTERN CARGO MOVERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR P SHARMAH MR P SONOWAL MR A DEKA MR S B SINHA	MR. H. BURAGOHAIN MS. J TAMULI MS A DEVI MS. H BORAH SC. TRANSPORT DEPTT.
9	WP(C)/376/2022 FIXED	BHARATI CHUTIA Versus OIL INDIA LIMITED AND 2 ORS	MR R CHAKRAVORTY MR. S RABHA	SC, OIL
<u>BAIL HEARING (BA)</u>				
10	Bail Appln./1627/2022 WITH CASE RECORDS, FIXED	ANJAN NATH Versus THE STATE OF ASSAM	MS. M DUTTA MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY	PP, ASSAM
<u>HEARING</u>				
11	LA.App./7/2013 WITH LCR	ON THE DEATH OF BIJAY RAHANG, HIS LEGAL HEIRS 1A PRADIP RAHANG and 4 ORS. Versus THE COLLECTOR, KAMRUP M and ANR.	MR.G C PHUKAN MR.S K SINGH MR.N K CHAKRABORTY MR.S SINGH	GA, ASSAM MS.M BARMAN MS.D GHOSH MR.M ISLAM
12	WP(C)/2033/2014 FIXED	JERICO DETERGENT PVT. LIMITED and ANR. Versus THE UNION OF INDIA and 5 ORS	MR.K AGARWAL MR.K GOSWAMI MR.R R KAUSHIK MS.P BORAH MR.R KAMAN	GA, ASSAM C.G.C. MR.K K PARASARr-1 ASSTT.S.G.I.
13	WP(C)/2216/2017	BHABA DOLLEY and 11 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. R ALI MR. S M RAHMAN MR.M ALI MR H HOQUE	GA, ASSAM
14	MACApp./961/2018 WITH LCR	SMTI RAHIMA KHATUN AND 2 ORS Versus SAIFUL ISLAM AND ANR	MR. S C BISWAS MR. K ISLAM MR R KARIM MR. P S BISWAS	MR. A J SAIKIA (r-2) MR. N I KHAN (r-1) MR G S BORO (r-2)

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
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12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
1	Crl.Rev.P./401/2022	MUKUL HUSSAIN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR	PP, ASSAM
2	AB/2221/2022	SEIKH SAKIB AND 3 ORS. Versus THE STATE OF ASSAM	MR T KALITA S YESMIN	PP, ASSAM
<u>ADMISSION</u>				
3	Crl.Rev.P./146/2021 FIXED	DHYAN FOUNDATION Versus THE STATE OF ASSAM AND 7 ORS.	MR. DITUL DAS MR. R RAHMAN MR. B J TALUKDAR	MR. P NEOG (R-2) MR. T CHUTIA (R-3 TO 8) PP, ASSAM
4	Crl.Pet./702/2021 FIXED	SANJEEV DEY AND ANR. Versus DEBOSREE DUTTA	MR. S KALITA MR. S KAKATI MR P DAS	MR. A AHMED MR. M A CHOUDHURY
5	Crl.Pet./398/2022 WITH LCR 2 FILES	SOHID ALI Versus MUNIJA KHATUN	MR. J AHMED MS A HUSSAIN MS. N HASINA MR Z RAHMAN	MR. M H TALUKDAR
<u>BAIL HEARING (BA)</u>				
6	Bail Appln./234/2022 WITH SCANNED COPY OF CD. FIXED	MINOM PHONGLOSA @ GAZAW DIMASHA Versus THE STATE OF ASSAM	MR P CHOUDHURY	PP, ASSAM
7	Bail Appln./1764/2022 FIXED	SUKUR ALI AND ANR. Versus THE STATE OF ASSAM	MR. P K MUNIR MR A RAHMAN MR. A GAYAN	PP, ASSAM
<u>BAIL HEARING</u>				
8	AB/226/2022 FIXED	KUSHAL BHAGAWATI Versus THE STATE OF ASSAM	MR. N ALAM MR. J HUSSAIN	PP, ASSAM
9	AB/615/2022 FIXED	LUTFOR ALI BHUYAN @ LUTFOR BHUYAN AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM

10	AB/1306/2022 FIXED	RAJIB SAIKIA Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALOM	PP, ASSAM
11	AB/1420/2022	KRISHNA BHAMA AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. S H ZAMAN U U KHAN	PP, ASSAM
12	WITH Crl.Pet./112/2022	YOUDHISTRA BHAMA Versus STATE OF ASSAM	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. A AHMED MR. S H ZAMAN MR. I U CHOWDHURY MR. K MOHAMMED MS S SHARMA	MR. S C KEYAL (SC,CGST) MR. B GOGOI (SC,SGST) PP, ASSAM
13	WITH Crl.Pet./316/2022	BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. M BISWAS MR. S H ZAMAN MS. C CHOUDHURY MR. V A CHOWDHURY MS M DAS M S HUSSAIN	MR. D SAIKIA MR. B GOGOI MR A CHALIHA PP, ASSAM
14	AB/1449/2022	RAJDEEP @ RAJDIP BHUYAN Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
15	AB/1518/2022 FIXED	KALIMULLA ALI @ MD KALIM ALI Versus THE STATE OF ASSAM	MR. S RAHMAN MS. S PHUKAN	PP, ASSAM
16	AB/1992/2022 FIXED	DINESH SARMA AND ANR Versus THE STATE OF ASSAM	MS L DAS MS. S DAS MS. M BARUAH	PP, ASSAM
17	AB/1995/2022 FIXED	MD. ABDUL QUDDUS @ KUDDUSH ALI Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
18	AB/2068/2022 FIXED	CHINMOYANANDA PHUKAN Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
19	AB/2077/2022 FIXED	TAJMOHAL AND ANR Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
20	AB/2089/2022 FIXED	TRIDIP SAIKIA AND 2 ORS. Versus THE STATE OF ASSAM	MR. T BARUAH MS A DAS	PP, ASSAM
21	AB/2111/2022 FIXED	ASRAFUDDIN AHMED Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM

ORDERS

22	I.A.(Crl.)/389/2022 WITH LCR 2 FILES, FIXED in Crl.Rev.P./18/2022 WITH Crl.Rev.P./18/2022	MAFIDA KHATUN Versus IMAN ALI IMAN ALI Versus MAFIDA KHATUN	MR. A R SIKDAR MR. M ALI MR. R ISLAM	MR. M ALI MD A ALI MR. S I TALUKDAR MR M AHMED MR. A HUSSAIN
23	I.A.(Crl.)/424/2022 in Crl.Rev.P./5841/2022 WITH Crl.Rev.P./5841/2022 (Filing Number)	ANITA RAY @ ANITA DAS Versus MOHENDRA CH. RAY AND ANR. ANITA RAY Versus MOHENDRA CH. RAY AND ANR. -F	MR. A WAHAB MR. M U MONDAL MD. I H KHAN MR K ISLAM MR A ALIM SK MR. M U MONDAL	PP, ASSAM

HEARING

24	WP(C)/1831/2012	NISAVILHU HIEME and 5 ORS Versus THE GAUHATI HIGH COURT and ORS	MR.P KHATANIAR MS.A CHOUDHURY	MR.S S DEY MR H K DAS, SC, GAUHATI HIGH COURT MS.M CHOUDHURY MR.D CHAKRABORTY MR.S DUTTA GA, NAGALAND SC, GHC
	WITH			
25	WP(C)/2031/2012	LOLENMAKLA and 8 ORS Versus THE GAUHATI HIGH COURT and ORS.	MR.P KHATANIAR MS.A CHOUDHURY	MR.S S DEY MR H K DAS, SC, GAUHATI HIGH COURT MR. B PRASAD (R-3) MR. D NATH (R-3) GA, NAGALAND SC, G.H.C
26	Crl.Rev.P./224/2015 WITH LCR 2 FILES, FIXED	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH Crl.M.C./294/2015 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MS.S BARUA MRS.J M KONWAR	
	WITH I.A.(Crl.)/539/2016 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS and ANR. Versus M/S ASSAM SUPPLY SYNDICATE	MR.B D KONWAR MR.R KALITA MR.R SALOI MRS.J M KONWAR MS.S BARUA	MR.K K MAHANTA MR.K BHATTACHARJEE MS.M BHATTACHARJEE MR.K M MAHANTA
	WITH I.A.(Crl.)/337/2018 in Crl.Rev.P./224/2015	M/S DUTTA ELECTRICALS AND ANR Versus M/S ASSAM SUPPLY SYNDICATE	MRS J M KONWAR MR. R KALITA MR. R SALOI	MR. K BHATTACHARJEE
27	Crl.Rev.P./129/2018 WITH LCR 2 FILES, FIXED	PRANJAL CHAKRAVORTY Versus GITANJALI GOSWAMI	MR. J KALITA MD. R ALI MR. A M KHAN MR D KALITA MR M RAHMAN	MR. U K NAIR MR. A CHETRY MR. M P SARMA
28	Crl.Rev.P./303/2018 WITH LCR 2 FILES, FIXED	BAPUKAN ALI Versus ASMA SHEIKH	MR. R ALI MS. F Y HUSSAIN	MR. A Y CHOUDHURY MR M AHMED MR. N H LASKAR MR. T A CHOUDHURY
29	Crl.A./137/2020 WITH LCR 5 FILES	MD. MOZINUR RAHMAN Versus THE STATE OF ASSAM AND ANR	MR. M AHMED	MR H K J AHMED PP, ASSAM
30	Crl.Rev.P./33/2022 WITH LCR 1 FILE, FIXED	RAMAI DAS Versus THE STATE OF ASSAM AND 2 ORS	MR. S S S RAHMAN MR D K BORDOLOI MISS A CHETIA MS. J BAISHYA MR. M R SODIAL MR S AHMED MS F BEGUM	MR. A GOGOI (FOR SMTI. BANDANA DAS AND SMTI. LISA DAS) PP, ASSAM
31	Crl.Pet./77/2022 WITH LCR 1 FILE, FIXED	RATU TECHI AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S K DEORI MR J LIKHA MS. SOMILA	MR G N SAHEWALLA (r-2) MR. P BORA (r-2) M. I. H. CHOUDHURY (R-2) MR. R P SARMAH (R-2) MD ASLAM MR. P DEKA (r-2) MS. S. TODI (r-2) MS P BORA PP, ASSAM

STAY MATTERS

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022



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[AT 3:45 PM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

[THIS BENCH WILL SIT AT 3:45 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	I.A.(Civil)/60/2020 in MACApp./18024/2019	SMTI. DINESWARI BORDOLOI KONWAR Versus NATIONAL INSURANCE CO. LTD. AND ANR	MR. A BARUAH MR. J P MORE	
	WITH MACApp./18024/2019 (Filing Number)	SMTI. DINESWARI BORDOLOI KONWAR Versus NATIONAL INSURANCE CO. LTD. AND ANR		
2	I.A.(Civil)/111/2020 in MACApp./17618/2019	SYEDA FEROZA ALAM Versus DR. SYED TANWIR ALAM AND 2 ORS	MR. K SARMA MR. D DAS MR. B J TALUKDAR	MR. A J SAIKIA MR. B KAKATI MR G S BORO
	WITH MACApp./17618/2019 (Filing Number)	SYEDA FEROZA ALAM Versus DR. SYED TANWIR ALAM AND 2 ORS		
3	I.A.(Civil)/140/2020 in MACApp./16261/2019	NRIPEN KR. BHATTACHARJYA Versus SMTI. ACHINA RAI AND 2 ORS	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. K PUJARI	
	WITH MACApp./16261/2019 (Filing Number)	NRIPEN KR. BHATTACHARJYA Versus SMTI. ACHINA RAI AND 2 ORS		
4	I.A.(Civil)/483/2020 in MACApp./17675/2019	SHRI BEDNIDHI NEWAR Versus MRS. MEKRI ENGLANGPEE AND 2 ORS	MS P C B NAIR MR. S K JAIN MR. B K JAIN	MR. K K DEY
	WITH MACApp./17675/2019 (Filing Number)	SHRI BEDNIDHI NEWAR Versus MRS. MEKRI ENGLANGPEE AND 2 ORS		
	WITH I.A.(Civil)/17677/2019 (Filing Number)	SHRI BEDNIDHI NEWAR Versus MRS. MEKRI ENGLANGPEE AND 2 ORS		
5	I.A.(Civil)/836/2020 in MACApp./3251/2020	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI ASGARI BEGUM AND 4 ORS	MR. R C PAUL MS M BHARATI	MR SISHIR DUTTA MR. S DUTTA

	WITH MACApp./3251/2020 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI ASGARI BEGUM AND 4 ORS		
	WITH I.A.(Civil)/3252/2020 (Filing Number)	UNITED INDIA INSURANCE COMPANY LIMITED Versus SMTI ASGARI BEGUM AND 4 ORS		
6	I.A.(Civil)/967/2020 in MACApp./12567/2019	NEW INDIA ASSURANCE CO. LTD Versus SRI DIPJYOTI BORDOLOI AND 2 ORS	MR. K K BHATRA MR. A SAIKIA MS. S BURAGOHAIN MR. D BHUYAN	
	WITH MACApp./12567/2019 (Filing Number)	NEW INDIA ASSURANCE CO. LTD Versus SRI DIPJYOTI BORDOLOI AND 2 ORS		
	WITH I.A.(Civil)/12569/2019 (Filing Number)	NEW INDIA ASSURANCE CO. LTD Versus SRI DIPJYOTI BORDOLOI AND 2 ORS		
	WITH I.A.(Civil)/12570/2019 (Filing Number)	NEW INDIA ASSURANCE CO. LTD Versus SRI DIPJYOTI BORDOLOI AND 2 ORS		
7	I.A.(Civil)/1088/2020 in MACApp./11977/2019	SMTI. MIRA SWARGIARY AND 4 ORS Versus SRI DIPEN BORO AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. R GOSWAMI MS. P BORTHAKUR
	WITH MACApp./11977/2019 (Filing Number)	SMTI. MIRA SWARGIARY AND 4 ORS Versus SRI DIPEN BORO AND ANR	MR. M TALUKDAR	
8	I.A.(Civil)/1139/2020 in MACApp./4739/2020	ORIENTAL INSURANCE CO. LTD. Versus SMTI BIVA DAS AND 3 ORS	MR. C SHARMA MS M CHOUDHURY	MR A ALI MS. M KHATUN MS D DEORI
	WITH MACApp./4739/2020 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus SMTI BIVA DAS AND 3 ORS (A)		
	WITH I.A.(Civil)/4741/2020 (Filing Number)	ORIENTAL INSURANCE CO. LTD. Versus SMTI BIVA DAS AND 3 ORS (A)		
9	I.A.(Civil)/1348/2020 in MACApp./1570/2020	RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI. SEWALI SINGHA DAS AND 3 ORS	MR. K K BHATRA MR J JOHN MS R DEVI	MR. K K DEY (R-4) MR D C NATH MR V K BAROOAH (R-4) MR. C SHARMA
	WITH MACApp./1570/2020 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI. SEWALI SINGHA DAS AND 3 ORS		
	WITH I.A.(Civil)/1573/2020 (Filing Number)	RELIANCE GENERAL INSURANCE CO. LTD. Versus SMTI. SEWALI SINGHA DAS AND 3 ORS		
10	I.A.(Civil)/1437/2020 in MACApp./2591/2020	SRI SADAN KHARAI AND 5 ORS Versus MR. BEDANIDHI NEWAR AND ANR	MR. M TALUKDAR MR. A SHAKIL	MR. K K DEY MR V K BAROOAH
	WITH MACApp./2591/2020 (Filing Number)	SRI SADAN KHARAI AND 5 ORS Versus MR. BEDANIDHI NEWAR AND ANR	MR. M TALUKDAR	

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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6)	MRS. N BARUAH	01-08-2022	To	13-10-2022
7)	MR D K DAS	08-08-2022	To	10-08-2022
8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Tuesday,9th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP SPECIAL CAUSE LIST DATED 08-08-2022 TO 12-08-2022 LISTED BEFORE THIS BENCH,ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	MACApp./446/2022 FIXED	MD. IMRAN ALI Versus XXX	MR. S K TALUKDAR MR. D BANIA	
ORDERS				
2	MFA/172/2017 WITH LCR, FIXED	M/S UNITED INDIA INSURANCE CO. LTD. Versus MD. RUPCHAN ALI and ANR,	MR. R GOSWAMI MR.A AHMED MS. P BORTHAKUR	MS U DAS MR.D DUTTA
3	I.A.(Civil)/1799/2022 FIXED in Arb.A./5/2021 WITH Arb.A./5/2021	M/S NEHA BUILDERS AND 2 ORS Versus SMT. REKHA BORA AND 3 ORS.	MS N SAIKIA MRS. P GOSWAMI	MR. G KHANDELIA
	WITH I.A.(Civil)/1230/2021 in Arb.A./5/2021	M/S NEHA BUILDERS AND 2 ORS Versus REKHA BORA AND 3 ORS	MRS. P GOSWAMI MS N SAIKIA MR A SAIKIA	
		REKHA BORA AND 3 ORS. Versus M/S NEHA BUILDERS AND 2 ORS.	MR G KHANDELIA MR. B PRASAD MR. K DEKA	MS N SAIKIA
HEARING				
4	RSA/94/2015 PART-HEARD, WITH LCR	SHRI MANAB MIHIR PATAR Versus SHRI PRASANTA PATAR and 8 ORS	MR.P S DEKA MR.N DEKA MS.P R MAHANTA MR.S R GOGOI MR.P BORAH	MR.B ISLAM(R-1) MR.A ALAM(R-1) MDR ALIR-1
5	Arb.A./3/2019 PART-HEARD, WITH LCR	M/S NUVOCO VISTAS CORPORATION LTD Versus M/S S.M. ENGINEERS (INDIA) PVT LTD	MR. K GOSWAMI MR. B D DEKA MR. M DAS MR. A SANDILYA N CHAUDHURY	MR. R HAZARIKA
6	RSA/102/2012 WITH LCR	DWIJEN CHOUDHURY and 5 ORS Versus PABITRA CHOUDHURY	MR.A C SARMA MR.A SARMA MR.B HALDAR MR.C S SARKAR	MR. N ALAM MR.S U AHMED MD.S ISLAM MR.D HUSSAIN MRK TALUKDAR MR.U PATGIRI

7	MACApp./111/2018 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus SMT BASANTI SEAL and 3 ORS	MS. R D MOZUMDAR MS.C MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/566/2018 in MACApp./111/2018	NATIONAL INSURANCE CO. LTD. Versus SMT BASANTI SEAL and 3 ORS	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
8	MACApp./632/2019 WITH LCR, FIXED	SRI NRIPEN KUMER DUTTA Versus THE NATIONAL INSURANCE CO. LTD AND ANR	MR. S C PANDIT MD S ULLAH	MRS. S ROY MS. I DAS
9	RFA/13/2021 WITH LCR, FIXED	ASHOK MUCHAHARY AND ANR. Versus CHINTAMONI NOMODAS AND 17 ORS.	MS. R CHOUDHURY MR J UDDIN MS S S ZIA MR D. CHAKRABORTY	MR. A K HUSSAIN (R-1 to 15) and (16 to18) MS S HAZARIKA (R-1 to15) and (16 to18) MR. B HUSSAIN (R-1 to 15) and (16 to18)
10	MACApp./323/2021 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD. Versus MRS. ANISHMRITA CHETIA HANDIQUE AND 3 ORS	MR. K K BHATRA MR. R K BHATRA MR. A SAIKIA MR D BHUYAN MS R GANGAWAT MS M N KONYAK	MR. B PATHAK MR. B PATHAK MR B HAZARIKA (R-3,4) MR. J K SARMA (R-1)
	WITH			
11	MACApp./198/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus SRI TAPASH DEY AND 2 ORS	MR. K K BHATTA MS. S BURAGOHAIN MR D BHUYAN MS M N KONYAK MR. A LAHKAR	MR. B PATHAK MR. R THADANI (R1) MR B HAZARIKA (R-2,3) MR. J K SARMA (R1)
12	Arb.A./4/2022 CAVT. NO.01152/022, WITH LCR, FIXED	RAJ KUMAR MISHRA AND 3 ORS. Versus M/S EASTERN CARGO MOVERS AND ANR.	MR Z MUKIT MR. H. BURAGOHAIN MS. J TAMULI MS A DEVI MS. H BORAH	MR P SHARMAH FOR CAVEATOR
13	Review.Pet./44/2022 IN MFA 85/2016(D/O)	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	WITH			
14	Review.Pet./43/2022 IN MFA 82/2016(D/O), WITH LCR	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY
	WITH			
15	Review.Pet./48/2022 IN MFA 83/2016(D/O), WITH LCR	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
	WITH			
16	Review.Pet./50/2022 IN MFA 94/2016(D/O), WITH LCR	M/S INDIAN OIL CORPORATION LTD. Versus UNION OF INDIA	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
3)	MS. A DEVI	21-07-2022	To	19-08-2022
4)	MR. O P BHATI	29-07-2022	To	12-08-2022
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8)	MR B KAUSHIK	03-08-2022	To	12-08-2022
9)	MR. S SINHA	04-08-2022	To	10-08-2022
10)	MR. R P SINGH	09-08-2022	To	23-08-2022

11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Tuesday,9th August 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-I(RSA AND RFA)), ALONG WITH THE FOLLOWING MATTERS ON MONDAY AND TUESDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/4305/2016 P/H, FIXED	MD. MONJUR AHMED and 42 ORS. Versus THE STATE OF ASSAM and 8 ORS.	MR. M K CHOUDHURY MR. M KHAN MR. J RAHMAN	MR.A Z AHMED(R- 3,6,7&8) MR.K R PATGIRI(R- 4,5&9) MS.C DAS (R- 4,5&9) SC, SECONDARY EDUCATION MS.U CHOUDHURYR- 4,5and9 MR.A RAHMAN(R- 3,6,7&8)
2	MACApp./445/2022 WITH LCR, FIXED	RUMA SUTRADHAR AND 2 ORS Versus UNITED INDIA INSURANCE CO. LTD. AND ANR	MR. B K SEN MS. J BAISHYA MS M DAS	
3	WITH MACApp./202/2019	UNITED INDIA INSURANCE CO. LTD., Versus SMTI. RUMA SUTRADHAR AND 3 ORS.	MR. K K BHATTA MS JONA TALUKDAR MS. R DEVI	MR. B K SEN MS M DAS
4	MACApp./447/2022 FIXED	NATIONAL INSURANCE COMPANY LIMITED Versus SMTI. RUPONI GANLARI AND ANR	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
ORDERS				
5	FAO/17/2020 FIXED	M/S G. O. B. ENTERPRISE Versus PROGRESSIVE MOTORS AND 3 ORS	MR G BAISHYA MD. A HASSAN	MR. A BHATTACHARYA FOR CAVEATOR
6	I.A.(Civil)/1516/2022 WITH LCR, FIXED in RSA/54/2018 WITH RSA/54/2018	SRI MADAN CH NATH Versus PAMPA GHOSH and ANR	MR. A R SIKDAR	
		SRI MADAN CH NATH Versus PAMPA GHOSH and ANR	MR. M AHMED MR. A R SIKDAR MR. N AHMED MR. M H TALUKDAR	MR. Z HUSSAIN MS. B B AHMED

HEARING

7	Cont.Cas(C)/70/2018 P/H	RABBUL HUDA AND 28 ORS Versus PRITAM SAIKIA AND ANR	MR. M DUTTA MR. J BHARALI	MR. N SARMA MR. D SAIKIA, SR.ADV.
8	RSA/25/2013 WITH LCR, FIXED	ABDUL SALAM@ ABDUS SALAM and ANR, Versus JULHAS ALI and ORS	MR.N DHAR MD.B HUSSAIN MR.P B MAZUMDER	MR.B BANERJEE MR.A ROSHID MR.A ROSHID MS. R CHOUDHURY MS.M R DEVI MS.M R DEVI MR.A MOBARAQUE
9	RSA/217/2015 CAVT. NO. 593/2015 WITH LCR, FIXED	SHRI PROMODE CHANDRA NATH and 4 ORS Versus SMTI GAYATRI MOHANTA and 4 ORS	MR.N DHAR MR .B MALAKAR MS.S DASGUPTA	MR.M K MAJUMDAR MR.S DAS MRM RAHMAN MR.B KALITA MR.F A HASSAN FOR CAVEATOR
10	MFA/24/2016 WITH LCR, FIXED	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
	WITH I.A./667/2016 in MFA/24/2016	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MS B DEVI MR.N K DAS MS.N MEDHI MS.R R BORAH	
11	WITH MFA/35/2016	UNION OF INDIA Versus M/S DRUK SATAIR CORPORATION LIMITED	MSB DEVI MRS. UMA CHAKRABORTY DR. B N GOGOI MS. M CHATTERJEE MR.N K DAS MS.N MEDHI MS. M ACHARYYA MS.R R BORAH	MR.K P MAHESWARI MR.A GOYAL MS.M SHARMA
12	RFA/138/2019 WITH LCR	MUSTAFA SAHIDUL Versus MUSSTT. MANUWARA BEGUM AND 5 ORS.	MR P K KALITA MR. K R BOROOAH	MR. A BISWAS MR. A BISWAS MR R KALITA MR R KALITA MS S AHOM FOR CAVEATOR
	WITH I.A.(Civil)/4261/2019 in RFA/138/2019	MUSTAFA SAHIDUL Versus MUSSTT. MANUWARA BEGUM AND 5 ORS.	MR P K KALITA MR. K R BOROOAH	MR. A BISWAS MR R KALITA FOR CAVEATOR
	WITH I.A.(Civil)/678/2022 in RFA/138/2019	MUSTAFA SAHIDUL ISLAM Versus MUSSTT. MANUWARA BEGUM AND 5 ORS.	MR P K KALITA	
13	MFA/20/2022 WITH LCR, FIXED	UNITED INDIA INSURANCE CO. LTD. Versus PADMALOCHAN DAS AND ANR.	MR. R C PAUL	MR. S DUTTA MS B DAS (R-2) MR. S DUTTA
14	FAO/24/2022 CAVT. NO.04202/022, FIXED	JUWEL PAUL Versus BANK OF BARODA AND 6 ORS.	MR. D MOZUMDER MR. P BORAH MR GAURAV R DUTTA	MR. M DUTTA MR. N N JHA (r-4) MR. M UDDIN (r-4) MS M SAHOO (r-4) MS P DAS (r-4) FOR CAVEATOR
	WITH I.A.(Civil)/1147/2022 in FAO/24/2022	JUWEL PAUL Versus BANK OF BARODA AND 6 ORS.	MR. D MOZUMDER MR. P BORAH MR GAURAV R DUTTA	MR. M DUTTA FOR CAVEATOR

WITH
I.A.(Civil)/1148/2022
in FAO/24/2022

JUWEL PAUL
Versus
BANK OF BARODA AND 6 ORS.

MR. D MOZUMDER
MR. P BORAH
MR GAURAV R DUTTA

MR. M DUTTA
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 09/08/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR H Dey	20-07-2022	To	19-08-2022
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10)	MR. R P SINGH	09-08-2022	To	23-08-2022
11)	MR. D DAS SR. ADV	05-08-2022	To	09-08-2022
12)	MR. V K CHOPRA	16-08-2022	To	16-08-2022
13)	MR I HASSAN	09-08-2022	To	12-08-2022